SHRI GODEY MURAHARI (Uttar Pradesh) : Sir, I take it that you have reprimanded Mr. Ghosh for the allegations tliat he has made and in view of your reprimand, if you think it proper, it may not go to the Privileges Committee. Otherwise it is a fit case to be sent.

SHRI DAHYABHAI V. PATEL : Sir, the practice in the House of Commons is that the Speaker reprimands the Member who does something like this. He goes on doing it repeatedly. It is not once: he is doing it repeatedly.

MR. DEPUTY CHAIRMAN : I have already said what I have to say.

SHRI DAHYABHAI V. PATEL : Even now he is unrepentemt. I would request you io send it to the Privileges Committee. He is defying your authority, he is defying tlie authority of the House. It should go to the Privileges Committee. *(Interruption by Shri Shed Bhadra Yajee)*

MR. DEPUTY CHAIRMAN : Not necessary.

SHRI DAHYABHAI V. PATEL : Birds of the same feather would naturally want it to be closed.

SHRI KRISHAN KANT (Haryana) : The ruling of the Deputy Chairman is final.

THE HARYANA AND PUNJAB AGRICULTURAL UNIVERSITIES BILL, 1970.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) : Sir, I beg to move :

"That the Bill to provide for the establishment of two independent Agricultural Universities in place of the Punjab Agricultural University constituted by the Punjab Agricultural University Act, 1961, and for matters consequential on or connected with, the establishment of those independent Agricultural Universities, as passed by the Lok Sabha, be taken into consideration."

Sir, it is well-known that formerly the States of Punjab and Haryana were one State and naturally when these two territories constituted one State, there wis one Agricultural University in Punjab. This University, as already mentioned, was established in the year 1961. And so long as the two areas were one, there was no difficulty whatsoever. I will not go into the details of the bifurcation. In the bifurcation naturally some areas went to Himachal Pradesh. Now, when there was a common, University serving these two States plus there was one more campus under this University in Himachal Pradesh, some difficulties arose in the day-to-day administration later on. It is also the Government of India's policy that each State should have one independent Agricultural University. As honourable Members are well aware, the Agricultural Universities in this country arc playing a very important role in the development of agriculture. These Agricultural Universities provide research, extension and education, and they are well-coordinated, integrated, units. Therefore, these Universities are proving to be very successful for the development of agriculture. Naturally when Punjab and Haryana were separated, there was an urge in Haryana that they should also have a separate University. And the Government of India, of course, never came in their way in the normal course of things. But tension developed in this University and even the normal academic life was adversely affected. So, it was in the interests of both Punjab and Haryana that they should have one independent Agricultural University each. Therefore, the Indian Council of Agricultural Research ard the Government of India felt that this University should be bifurcated. This was a legal issue because the jurisdiction of this University spread not only to Punjab and Haryana but also to a part of Himachal Pradesh. So, the technical point was as to who should be competent to enact such law. Normally the enactment of agricultural universities is fully within the competence of the State Legislature. If any State wants to establish an agricultural university, the Sttte Legislature has to pass an enactment to that effect. But in the case of Punjab and Haryana naturally as the matter concerned both the States, no State was competent to enact a law. So, we were advised that if both the Legislatures passed a Resolution that Parliament shouJd *nac(such law, Parliament would be competent to pass

a legislation. Therefore, both the State aires, the Legislature of Punjab and the Legislature of Haryana, passed a Reso lution tha-t Parliament should enact such law. Therefore, Parliament was empower ed by both the Legislatures to enact such law. And I have now come before this House with that legislation and I do not think there should be any contro versy in passing this because this is a most non-controversial Bill and it is also consistent with the urges of the Haryana people. Sir, in certain quarters a fear or a doubt is expressed as to what is going to happen to the Palampur Campus in, Hima chal Pradesh which was also under the Punjab Agricultural University. Even for that, if honourable Members look into the ins of the Bill carefully, it is very clear by implication that the Government of India has accepted the position that Himachal Pradesh also should have an independent Agriculture University, whether it should function as an independent agricultural university, or. Himachal Pradesh being a small State, from the point of view of economics, it should be a part of the existing University with some autonomous status as far as the agricultural aspect is concerned, these are matters under consideration. But we have broadly conceded this position. And I learnt that Himachal Pradesh Government itself is expected to enact a legislation for having a separate University for that State. We will not come in their way. We would like to encourage the Himachal Pradesh Government to have its own autonomous body to take care of the agricultural education of Himachal Pradesh.

Sir, in the Bill there are certain provisions as to how the board should be constituted. Perhaps some honourable Members may have some reservations as to why there are some particular provisions. Here I would like to explain that these boards have to be constituted on the advice of the respective State Governments. For instance, we consulted Punjab as to how its board should be constituted and on the basis of their advice, this provision has been included in, this Bill. Similarly, in the case of Haryana we consulted the Haryana Government and on the basis of their advice the provision regarding the constitution of a board for Haryana has been put in this legislation. All the important provisions of this Bill have been drafted in, consultation with the State Governments and this being naturally a subject falling within the purview of the State Governments in the normal course of things we will not come in their way.

As for the division of assets and liabilities, they have been divided on the basis of certain principles. For instance, in the case of Punjab and Haryana, when they were bifurcated, they were bifurcated naturally on the basis of the population, the number of blocks, the area under cultivation etc. and the ratio came to about 60 : 40. The same principle is being followed in this also.

Therefore, Sir, this is the least-controversial Bill and this is a very desirable Bill. I expect that all honourable Members will extend their unanimous support to this Bill.

The question was proposed.

SHRI MOHAN LAL GAUTAM (Uttar Pradesh) : Mr. Deputy Chairman, Sir, I rise to place before this House some fundamental issues regarding agricultural education. So far as the details are concerned, as the honourable Minister has rightly stated, it is primarily the concern of the Slates and the States will look into them and 1 will not go into those details. What I am concerned with is that this type of agricultural education which is based on the American system which is called the "land-grant" system, was introduced in our country nearly twelve years ago. The first Agricultural University was started in U.P. in 1958. This system of agricultural education is based on the American system, as I said. It has got certain advantages and I admit that this system has done good to our country. But now that we have seen this system working for the last twelve years, it is high time that we made our own assessment of the whole thing and saw if there was anything that we could improve upon. This system is different from the agricultural education system which was prevalent during the British regime. As the honourable Minister has rightly stated, it is based on an integrated system of education, research and extension. When this system was introduced, very high hopes were created in our minds and I am one of those who were responsible to get the Bill passed and to establish the first Agricultural University in U.P. And I had a close association with it. Therefore, here are some suggestions that I want to make

[Shri Mohan Lal Gautam.] before the Government not in a critical spirit, but in a spirit of introspection that we have to look into it and if there is anything wrong anywhere, we should improve upon it.

When this system was introduced, apart from other things, one of the things that were said to us was, "Earn while you learn". We thought that there would be some provision for the students to earn their livelihood while they are learning because the poorer sections of the society are not in a pbsition to spend money on higher education, for their children. This was one of the reasons why the U.P. Government handed over a big farm of 16,000 acres to this University. When that farm was being handed over, it was giving a profit of hardly a lakh or two.

I will not go into the personal experiences which 1 had there but we did improve this farm and now it is yielding a profit of Rs. 1.2 crores or more. The UP taxpayer handed over this 16.000-acre area to the UP Agricultural University which is now earning more than Rs. 1.25 crores. The result is that we find that the poorer sections of the society who are reading there are not in a position to fulfil that hope of earning while learning. Therefore would it be possible for the Government to evolve some method by which the children of the poorer sections of the society, who are studying there, may not require money from their poor parents and may prosecute their studies while they are there and earn something there ? Sir, it is a fundamental question, because we have made laws which are affecting certain sections adversely and helping the other sections favourably. We have put a ban on certain sections of the rural population. Some people say that we have put a ceiling on acreage and not on income. It is true to a certain extent but it is not entirely true. A ceiling on acreage of holdings does involve that a poor peasant cannot earn enough to get his children educated in the colleges and universities. We have not put any such restrictions on the urban population. The result would be that the agriculturists, their vast population in the rural areas, will not have enough money to get their children educated in these universities and the children of the urban population, the people whose occupation is something other than agriculture, will have enough money to get their children educated in these universities. It is not a question of only this Agricultural University. It is a question of higher education in all spheres, technical, engineering, medical, etc. The result would be that the children of the non-agriculturists will get higher education and will man the higher posts in the services, in the Administration, and the children of the agriculturists, the rural population, will not get that opportunity. Now here the contradiction will start. The contradiction would be that the Administration would be run by non-agriculturists and the vast majority of the population who has got voting rights will send people to these Legislatures who try to fulfil the aspirations of those people. Our election manifestoes will consist of the demands of the population whose representatives do not man the Administration, whose children do not man the Administration. The children of the peasants will not find their places in the higher administrative posts. Therefore the Administration will be run by those people whose approach to life is something different and the representatives of the people coming on the basis of the election manifestoes trying to fulfil the aspirations of the rural population, their minds will be working in a different way. That contradiction you have to solve. Therefore, my submission is that these universities must be made to allow the children of the poorer people coming from the rural areas to earn their living while they are studying there. This is one very important point that I want to bring to the notice of the Government not only in regard to the Agricultural Universities but in regard to higher education, how to give a chance to the children of the poorer sections of the society to get higher education so that they can take part in the Administration of the country.

Now, Sir, so far as the working of the University is concerned, I agree that this is a new system in which education, research and expansion, all these things are there as an integrated whole. But this is one type of system which we have transplanted; we have not adapted it, we have not changed it to our existing circumstances. The circumstances that existed in the other States were different from what they are in India. Is it not high time that

after having experience for more than a decade we try to see whether the system that is prevalent there in the States can be transplanted entirely on the Indian soil or whether it needs some adaptation ?

So far as education is concerned, the trimester and semester system is there. The system of examinations is, in a way, better but it also needs some improvement, because it is the teachers who examine the students periodically, every week, every month. Then there are annual examinations and these are the teachers who examine the, students. If a teacher is annoyed with some boy, then this boy may study as hard as he likes but he has no chance of getting good marks. Those students who are favoured by the teachers get better marks. So, the subjective factor also plays an important role, so far as the examinations are concerned. In the old system where the examiner did not know the examinee at all, he could afford to be more impartial and objective. This question I raised so many times but there has been no reply to it. All that is said is that the teachers should be impartial. In the old system the examiner did not know the examinee and therefore he could be impartial, he could be objective. Therefore, Sir, we have to find some *via media.* I do not suggest that you change it completely. There are advantages as also disadvantages. Therefore this is one point that needs some consideration.

The second point is that in this semester and trimester system the students are removed in the second year and the third year from the university. Where are they to go ? They are not asked to reappear in the examination. Sometimes if a student falls ill, it proves a hardship on him. Then he will have to start afresh. Therefore, Sir, I would request the Government to find a synthesis of both the systems we should net say that the old system was completely wrong and the new system is completely right. We should also not say that it is the only system that will survive in our country.

ITHE VICE-CHAIRMAN, (SHRI AKBAR ALI KHAN in the Chair].

Now the second point about research is that it is that the research work is there in the universities. They have done some useful research. But may I draw the attention of the Minister to this that we in India are concentrating more on fundamental research ? Enough fundamental research has been done in the world and I would be contented if we take to adaptation. If we take the fundamental research which has already been done in the world and adapt it, so that we can adapt it in our country and take advantage of it. Let us adapt this type of research for some time. Let the fundamental research be there to a certain extent, but it should not take the entire energies and the entire personnel of ours. If the research work that has been done in the world is adapted and if we can derive some useful results out of it, our country can be benefited by it. Now there needs to be co-ordination in the research work. Our resources are very few and the man-power is also limited. Therefore I would request that the research work should be co-ordinated on an, all-India basis. It is beyond the States to do it therefore, on an all-India basis the Central Government should take it up so that the research work could be divided between the different research centres. And every university is not doing every kind of research work. Then there is another point which the research work requires. Let the problems be given by the farmers. The farmers have their problems but the university is not in touch with the farmers. So it should not be only research in the air, or the research as the professors want it to be. The research should be for the problems and on the problems that the farmers place before them, for the difficulties that they have to face. Jf that two way traffic goes on, and along with the extension if the problems of tbe farmers are also brought to the notice of the universities, this would yield better results so far as the research work is concerned. One thing more about the research. The universities want that the entire research should be controlled by them. The university research centres are new. The officers there are new. The old research centres have got experienced research officers. But the universities want that the whole research should be controlled by them. There is some contradiction in it because the old research centres have got highly experienced and old research

[Shri Mohan Lal Gautam.]

officers, and they cannot be controlled by the university and by the junior officers which the university has got.

So far as the extension work is concerned, the agricultural universities want and claim that the entire extension work should be entrusted to them. What is this Agriculture Department ? It is mainly extension work, and if the universities want to control all extension work, what is the Agriculture Department going to do ? Therefore we have to be verv careful. The Universities are not responsible to the electorate. They are not responsible to the Legislature, and if there are any problems that the Members of tlie Legislature want to raise, then the universities will not come and answer. Therefore, to hand over the entire extension work to the universities, which the universities want to have, is not advisable. You cannot give it to them. So it has to be cautiously proceeded with, and if the universities want to take over all the extension work, I am of the opinion should not be conceded. If at all it ha? to be done in any case, it has to be done very carefully.

Sir, therefore I suggest that it is high time now that we should have a full enquiry into both the systems, the old system and the new, and find nut what is good in the old system and what is good in the new system and what has to be rejected in both, and have a synthesis of both. This has to be done because the atmosphere today in the Universities is such that whatever is there in the new system is good and whatever is there in the old system is bad. This approach has to be changed. We must have a synthesis of both the things. This in short is my submission regarding the universities.

One word more and I have done, and that is about the management of the universities. Personally I am of the opinion that the Chairman and the Vice-Chancellor should be different persons because of so many reasons. I need not go into the details because it is primarily the concern of the States, but if they are two different persons, the university will work better.

SHRI ANNASAHEB SHINDE : I hope the hon. Member welcomes the Bill.

SHRI MOHAN LAL GAUTAM : Oh ! Certainly I support the Bill. There is no other alternative for me.

THE VICE-CHAIRMAN (SHRI AK-BAR ALI KHAN) : Mr. Dahyabhai Patel.

SHRI DAHYABHAI V. PATEL (Gujarat) : Mr. Vice-Chairman, Sir, I have not been able to follow very clearly the reasons given by the hon. Minister why these two universities are being formed in-place of one. If 1 understand aright, it is just because the two Administrations are now separate. Their language is similar, and simply because there are two States now, is it necessary to bifurcate it ? I have not been able to follow tlie re.isons very clearly.

SHRI ANNASAHEB SHINDE : I have no objection if Maharashtra and Gujarat can "nave one agricultural university.

SHRI DAHYABHAI V. PATEL : If the Minister says that this is on a par with separate universities for Gujarat and Maharashtra, I do not know whether the analogy stands, because there is the language problem also. Does the language problem exist here also in such a proportion or not, I am not clear. Therefore I just pose the question. On the other hand, 1 want to say I am not against more universities being formed. I am not in favour of a very large university unit looking after a very large area. We need to have more universities in this country. When a university looks after a smaller area and a smaller number of students, it is able to do better justice to them than a very large university with a very large number o! students, thousands of students. And this holds equally good for a poor country and a developing country like ours as also for the well-developed countries. Even in the United States I have had the opportunity of looking at some of their very large universities and some of their smaller universities, and on the whole, by and large, the feeling is that better education, better attention, to individual student is given ia the smaller universities. Belter attention to subjects also is possible where subjects are specialised.

Sir, I am in agreement with some of the remarks of the previous speaker. We

need to change our outlook on education. I am not sure whether it has all come. I remember, during the time of the first Congress Ministry, Mr. Moiarji Desai, then Minister, went to the Agricultural College at Poona and there he saw that the students and professors were moving about in tennis shoes. And naturally he reprimanded them and said, "In an agricultural college, where one has to go to the field and see whether the fields are ploughed or not, how is it possible for one to move about in tennis shoes ?" That is the type of outlook, a radical change in outlook, that is necessary. I do not know whether it has come. It is long way back I am talking of. But has it come ? I am not sure that that change in outlook has come. If the hon. Minister knows about it, I shall be very happy to know it from him.

One of the reasons why I got up to speak today is to point out the example of a university, a rural university, built by one man out of his devotion and with the co-operation of the people of that area, with hardly any support from Government. I am very sorry,—the House must have read, and many would share my feelings—that the man who founded that university, Mr. Bhailalbhai Patel, expired only yesterday. I would like to pay my tributes to him and to his work, and all those who have been to Anand will, I am sure, join me in this. It is an example of outstanding service of a man who, in his retired life, gave something to the country which is so useful and for which he did not take anything himself. He asked the people of Khera district to give him land, and he promised to give them a university and one-third of their land back in a built-up university township, which he accomplished within a period of less than twenty years. He began to run the university in twelve years from the day he started getting the land. Sir, is that not the way in which universities in this country should be managed ?

THE VICE-CHAIRMAN(SHRI AKBAR ALI KHAN) : Quite right.

SHRI DAHYABHAI V. PATEL : Circumstances were favourable there. There was the College of Agriculture, there was the College of Animal Husbandry and all these units have been combined. Sir, the air is full of talk of socialism. I would like the people who are very anxious about socialism to go and have a look there and see how things are being done. There is less talk and more work. Mr. Tribho-vandas Patel who sits here and his colleague Mr. Kurian who runs the dairy put five lakhs of rupees every day into the hands of the poor agriculturists of that area, agriculturists who keep one buffalo, two buffaloes, three buffaloes. These agriculturists of that district get five lakhs of rupees every day morning. Their cattle are looked after by the dairy. I wish mo$e agricultural, universities in this countiy would look to that aspect of it, instead of trying to copy what is being done in other countries and I do not know with what result even, after so many years. We neejj quick results in this country: we need lefts talk, more work aiid quick results and here is an outstanding example which I woiild request the Minister for Agriculture to commend to all the universities functioning in our country.

श्री पंढरीनाथ सीतारामजी पाटील (महाराष्ट्र) : उपसभाध्यक्ष महोदय, इस सभा के सामने हरियाणा और पंजाब कृषि विश्वविद्यालय विधेयक, 1970 जो रखा गया है, उसका मैं स्वागत करता हूं। हमारे देश में 50 करोड़ की जनसंख्या है, उसमें 35 करोड़ लोग किसानी का काम करते हैं, यानी सबसे बड़ा उद्योग अपने देश में कृषि का है, लेकिन आपको पता है और सब सदस्यगण भी जानते हैं कि अपने देश में जितना अनाज यहां के लोगों को खाने को चाहिये वह यहां पैदा नहीं होता। इस देश में कृषि में मेहनत करने वालों की संख्या करोड़ों की है। वैसे इस देश में उपजाऊ खेती भी करोड़ों एकड़ है, लेकिन ऐसा होते हुए भी यहां के लोगों को खाने को अनाज नहीं मिलता और बाहर देशों से अनाज लाकर यहां पर लोगों का पालन-पोषण करना, यह हमारे देश के लिये और हमारे शासन के लिये भी बड़े कलंक की बात है। केवल अनाज की कमी अपने देश में है, ऐसा नहीं है, कपास, इत्यादि जो जीवनोपयोगी वस्तुएं खेत में पैदा होती हैं, उनकी

[श्री पंढरीनाथ सीतारामजी पाटील]
भी हमारे देश में कमी है और वह भी हमें बाहर के देशों से मंगाने पड़ते हैं।

मैं एक बात आपके सामने और सभा के सामने रखता हूं, उसका मुझे गर्व भी है कि हमारे देश के जो कृषि विभाग के अनुसंधान करने वाले विशेषज्ञ हैं, उन लोगों ने विज्ञान द्वारा संशोधन करने का बड़ा भारी काम अपने देश में अभी किया है और वह लोग रात-दिन अपनी मेहनत करके नये-नये शोध खेती में ज्यादा पैदावार करने के लिये कर रहे हैं। जैसे कि गेहूं, चावल, ज्वार इत्यादि के उन्होंने नये संकरीट बीज निकाले हैं, जिन बीजों से जल्दी फसल आती है खेतों में और ज्यादा परिमाण आयेगी भविष्य में भी। इसी तरह की खोज उन्होंने फलों के उत्पादन में बढोत्तरी लाने के लिये की है। तथा इस दिशा में भी वह परिश्रम और शोध कर रहे हैं कि जो दूध देने वाले जानवर हैं, उनकी नसल में सुधार किया जाये। तथापि दूध देने वाले जो जानवर अपने देश में हैं, गाय, भैंस, इत्यादि उनकी नसल में अभी तक कोई ज्यादा फर्क नही हुआ। अच्छा दूध देने वाले जानवर इस देश में पैदा नहीं हुए, उसके लिये और आगे खोज करना जरूरी है और मैं आशा करता हूं कि अनुसंधान करने वाले महानुभाव विज्ञान द्वारा उसमें भी सुयश पैदा करेंगे। परन्तु मुझे दुःख लगता है इस बात का कि शोध करने वाले लोगों ने अपने परिश्रम से जितने भी अच्छे-अच्छे संकरीट बीज और औषधियां निकाली हैं, उन चीजों को किसानों के घरों तक या उनके खेतों तक पहुंचाने और मार्ग-दर्शन करने, जिससे किसानों द्वारा अनाज का उत्पादन निश्चित बढ़ेगा, वह कार्य बराबर नहीं हो रहा है।

तीन पंचवार्षिक योजनाएं बीत चुकी हैं। करोड़ों रुपया उस पर सरकार ने खर्च किया है, लेकिन उसमें जितना यश आना चाहिये उतना नहीं आया है। मैं तो कहता हूं, जो कुछ भी यश आया है थोड़ा बहुत, वह नहीं के बराबर है। उसकी असफलता का प्रमुख कारण है हमारी सरकारी यंत्रणा, जो सबसे बड़ी दोषी है, जो भी लोग सरकारी यंत्रणा में काम करते हैं उनका सारा ढांचा, सारी नकल ब्रिटिश आफिसरों की है। एक नौकरशाही हमारे कृषि विभाग में पैदा हो चुकी है। वे कर्मचारी लोग अधिकांश शहरी और बुद्धिजीवी वर्ग में से ही होते हैं। वह लोग अपने को एक बड़ा साहब समझते हैं, मोटर में बैठ कर जिन देहातों में उनकी मोटर पहुंच सकती है, वहीं जाते हैं और बूटशूट में रहते हैं। कृषि विभाग के साहब के साथ एक चपरासी रहता है, एक मोटर रहती है। बेचारा किसान उसको देख कर घबड़ा जाता है और सोचता है कि यह बड़ा साहब है, इसके पास कैसे खड़े होंगे, कैसे बात करेंगे तथा वह साहब लोग भी किसानों के साथ बात करने में हिचकिचाते हैं; क्योंकि किसानों के कपड़े फटे हुए रहते हैं, मैले भी रहते हैं। साहब लोग अपने गर्व में रहते हैं और क्षुद्र वह अज्ञानी समझते हैं उन किसानों को। वह उनके साथ अपनत्व से और खुले दिल से बात नहीं करते हैं, कोई लगन भी साहब लोगों को उनसे नहीं रहती। तो इन दोषों के कारण तीन पंचवार्षिक योजनाएं असफल हो गई। इसलिये मैं सरकार से कहूंगा कि जो संशोधक लोग अनुसंधान करते हैं, उनकी नियुक्ति तो प्रथम श्रेणी के कृषि पदवीधारियों में से ही होना अवश्य है, तथापि बाकी सारे कृषि कर्मचारियों का मुख्य काम सरकारी मदद किसानों को पहुंचाने का ही होता है, वे कर्मचारी लोग किसानों में से ही होने चाहियें। जिनका सारा बचपन देहात में बीता है। जो किसान के घर में पैदा हुए हैं, उन्हीं शिक्षित किसानों के लड़कों को कृषि विश्वविद्यालय में पदवी देकर सरकारी नौकरी में लगाना चाहिये, इस प्रकार वे ही लोक किसानों को सही मदद दे सकेंगे। (*Time bell rings*) अध्यक्ष महोदय, मुझे तो बहुत कुछ कहना है। अब मैं 5 मिनट में समाप्त कर दूंगा। मैं कह रहा था कि उम्मीदवार प्रथम श्रेणी, द्वितीय श्रेणी या भले ही तृतीय श्रेणी का क्यों न हो सरकारी पदों पर उन्हीं को

लीजिए, जो किसानों के शिक्षित कृषि पदवी-धारी लड़के हों।

दूसरी बात मैं यह कहता हूं कि हमारे जो दोनों कृषि मंत्री हैं, माननीय श्री जगजीवन-राम जी और माननीय श्री अण्णा साहेब शिंदे, वे गरीबों के घर में पैदा हुए हैं, श्रमजीवी वर्ग में से वे आए हुए हैं, वह जानते हैं कि हमारे किसानों का सुख-दुख क्या है, हमको उनके लिये क्या करना चाहिये। तो मैं उनसे आग्रह करूंगा कि उन्हें किसानों के लड़कों को कृषि कालेजों में छात्रवृत्तियां देनी चाहिये, वे ही पदवीधारी लड़के भविष्य में कृषि उत्पादन में क्रांति ला सकेंगे। और जो कम शिक्षित किसान हैं, जो साक्षर हैं, बड़ी उम्र के हैं उनके लिए हर तहसील में, पंचायत समितियों में एक अल्पकालीन पाठशाला दो या तीन महीने की खोली जानी चाहिये, जिसमें उन्हें कृषि के संबंध में तकनीकी ज्ञान दिया जाये। इस तरह की कक्षाएँ सरकार की तरफ से शुरू की जानी चाहियें ताकि किसान लोग अपनी खेती के संबंध में ज्ञान प्राप्त करें और तरक्की करें।

एक बात मैं आखिर में सरकार से यह कहना चाहूंगा कि आप एक ऊंचे मार्ग से खेती का ज्ञान देने के लिए देश में और एक नए कृषि विश्वविद्यालय की स्थापना करने जा रहे हैं। इस विश्वविद्यालय द्वारा जो ज्ञान दिया जायेगा उससे हमारे देश में धन धान्य, सब्जी, मुर्गी, भेड़ें, दूध देने वाले जानवरों का अधिक उत्पादन होगा और तरक्की होगी, अपने देश में कृषि में वृद्धि होगी। अगर हम इस तरह से अपने देश में प्रगति करेंगे, तो यह देश नन्दन बन बन जायेगा। खेती की पैदावार बढ़ाने के लिए ही यह कृषि विश्व-विद्यालय स्थापित किया जा रहा है और मैं समझता हूं कि यह कामयाब होगा और देश को अन्नोत्पादन में आत्म-निर्भर होने में अपना हिस्सा अदा करेगा। ऐसा विश्वास रख कर मैं अपनी जगह लेता हूं।

DR. K. RAMIAH (Nominated) : Mr. Vice-Chairman, Sir, we are not discussing now whether (here is necessity for agricultural universities or not. During the last many years there have been severaL committees which have examined the agricultural education existing in the countiy and how it could be modified and improved. As a result ot these deliberations a decision was taken to establish agricultural universities where research, education and extension education could all be fully coordinated, so that a new agricultural graduate coming out of these agricultural universities would be much better off in his dealings with the farmers when he goes out into the countryside. It was also accepted that each State should have an agricultural university of its own. We are now discussing the separation of one of the existing universities into two because the original State has become two. Therefore, the university is being separated to cater to the new State of Haryana which has been formed. It is L.eky that the Agricultural University at Ludhiana could develop two important campuses, one at Ludhiana and another at Hissar, so that the problem has become somewhat easier. One of the campuses could be developed into a full-fledged university which the new State of Haryana could utilise.

Now, there are about eight Agricultural Universities established so far in the country and judging from their work or from the results which we see. the Punjab Agricultural University or the Ludhiana University comes almost on top. We are talking of the agricultural revolution, the green revolution and sc many things. Punjab leads in the development of agriculture in the last few years and in adopting new technology. I could certainly say that the Ludhiana University has had a large share in the development of this new technology in Punjab. What Punjab has been able to accomplish I am sure the new State of Haryana can also do.

[THE VICE-CHMRMVN (SHRI RAM NIWAS MIRDHV) in the Chair].

There was some doubt, because these universities are modelled on the American pattern, whether they are really suitable for cur conditions. As one who has been associated with one of these universities for

some years I can say that so far as the American system is concerned, it is oniy the full co-ordination which has done all the good to the country, *i.e.*, co-ordination of research, education and extension education and also in the method and course of study. One of my colleagues on the other side was mentioning the trimester system and asked whether it is at all desirable. In regard to any new change that is introduced, (here is always resistence to accepting il. I know-it and I am familiar with the type of students and how they resist any new pattern, but ultimately they have all found that the new system had worked out much better, to their benefit. Unlike in the previous type of examination, the boy has to get himself prepared and work almost every day. so that there is an examination almost every week or every ten days. He has to get himself prepared for the examination, whereas under the old system the boy practically neglects his studies at first and then sits late at night for about a couple of months during which period he tries tc mug up whatever he can. Then he sits for the examination which he may or may not pass. Under the new American system he has to work all through Ihe year. He has to be vigilant in hearing the lecturers and he cannot afford to cut classes as he has been doing previously. Therefore. I definitely say, that the new system of education, as adopted in these agricultural universities, has done considerable good to the students.

Now, there was the question as to whether the agricultural university is in keeping with our land policy and whether it caters also to the poorer sections of the society and whether the boys are able to take up higher education in the universities. I can just mention that in the case of the Coimbatore Agricultural College—it is not yet a university—if you visit that college, you will find that at present a large part of the teaching staff is from their ranks. They are sons of the soil and sons of the small farmers round about the Agricultural College. Even if there should be any particular difficulty in a particular area, the method which Orissa State is adopting even be followed. Nearly sixty per cent of the boys in each class are given scholarships and interest-free loans. They get about 70 to 80 per cent of their expenses met, including the school fees, and they repay it after they get employment in small instalments. This is a good proposition or suggestion which you can adopt where you feel doubtful whether the lower strata of society could take up higher education in the universities. I know that the agricultural graduates coming out of these universities have done better, some of them, as farmers independently. If you have irrigated land—and Haryana is going to have a large area under irrigation—ten acres of land should be able to support a graduate very comfortably all th 3 P. *M.*

When it is accepted that in the^c new universities education, research and extension education are all co-ordinated, by research we do not mean fundamental or basic research. Unlike in pure Sciences, Mathematics, Physics or Chemistry, there is very little difference between applied research and basic research so far as agriculture is concerned. What may be considered an item of basic research today will tomorrow become applied research so far as agriculture is concerned. So far as I know, excepting possibly the Institute at Pusa in Delhi, most of the research in the Agricultural Universities and Agrici Colleges is of an applied nature which can be immediately taken to the notice of the farmers for their own benefit. I do not think we should at this stage think of applied research nnd that universities should deal with only applied research and so on.

I am also not a believer in thinking that there is research which is old or research which is new. Any research must have a bearing on the problems which the farmer is meeting with, that is. there is nothing old or new. Everything is new and because in the new system these graduates get the training in agricultural education also, when they go out to be ths farmers, they are able to realise their problem and bring those problems back to the laboratories. They on the whole have proved much better than the agricultural graduates of the earlier days who were cmployed in extension work. They had to learn everything, but in the new universities the education itself includes as part of their curriculum how to deal with

farmers, how to face their problems, how to get the help of the laboratories to solve those problems, etc. Now when ihe universities are dealing with extension education, it does not mean that they take charge of extension in the whole State. It is only the extension education that is taught, and the people working from the universities in the several centres deal with only technical subjects. Actually the extension work will continue to be in the hands, so far as I understand or realise, the main part of it will still be in the .'hands of the local Agriculture Depart-* ment, and any success of extension activities in the State must come about by a full co-ordination between the research people who are working as technical or subject-matter specialists and the actual agricultural extension officers who work in these districts.

I am sure 'hat it has been possible for some of the new universities to venture on a large scheme of buildings, laboratories, student dormitories, and so on. It is a question for the new Haryana State whether it should go out to a very large extent on this aim. But we do want equipment, we do want laboratories. Whether we cannot manage with simpler things than what we have at present is a point worthy of consideration, so that the ordinary farmer, the small farmer would not be frightened of the big buildings and say, "Oh. this is not for us, we cannot get any help there".

Thank you.

SHRI PRANAB KUMAR MUKHERJEE (West Bengal) : Mr. Vice-Chairman. I rise to say a few words on the Punjab and Haryana Agricultural Universities Bill, 1970. At the very outset, it has been stated in the Bill : "Whereas, for the development of agriculture in the States of Haryana and Punjab, it is expedient to provide for the establishment of two independent Agricultural Universities in place of the Punjab Agricultural University" constituted by law. I fail to understand why two universities are going to be established in place of one as soon as the State is divided into twoi administrative and political units. Regarding the establishment of so many universities the Univer- sity Grants Commission has made a clear and categorical observation, and e\ . Education Commission's Report deals with this matter and they also discourse: the establishment of a number of universities. But each year whenever we discuss the report of Ihe University Grants Commission Or on diil'erent occasions, we find that the number of universities is inc day by day. Perhaps more politic, siderations are given to the establishment of new universities than academic and other considerations. Secondly, it seems an anathema to me that the establishment of a university and the Bill relating to that

श्री नेकीराम (हरियाणा) : दो पहले से ही चल रही हैं, नई नहीं बन रही हैं।

SHRI PRANAB KUMAR MUKHERJEE : I cannot understand your language. I cannot rep';; to you because I cannot underhand your language. It is convenient for me m t to reply to you.

:dly, 1 do not find any reaso; the Food Minister is bringing a Bill to establish a university. It may be said that as the university is an agricultural university, so the Food Minister is the competent person to bring the Agricultural University Bill. I do not think that education be divided in watertight compartments like that. There should be de-categorisation of education. All sorts cf education, whether it is technical education or it is medical education or it is agricultural education, should be brought under the Education Ministry, and they should not be d and parcelled out between different Ministries. I would request the Minister to consider this point because agricultural university does not mean agricultural production. It means something else. It means imparling education and spe. tion on agricultural science. Here also I find in this Bill that certain other provisions are made than for agricultural education. Oiher types cf education can be given, can be imparted in both these universities. This thing should be stopped. We have our experiences in certain agricultural universities. Specially regarding one university I should refer here, that is, the Kalyani Agricultural University. Originally it was meant for imparting

[Shri Pranab Kumar Mukherjee.]

education on agricultural science and other allied sciences. After some time the uni-authorities began to impart education on general sciences and certain other allied subjects. Soon complications grew up as to whether it should be an agiicul-university or it should be a general university. A specialised university for imparting special education on particular subjects should not be mixed up with other subjects. That is my contention because there is no need for duplication of work.

My third contention is this, and with which I started. I do not encourage the establishment of a number of universities, because each year when We discuss the of the University Grants Commission we find that almost all premier uni-veisities of the country are suffering from financial stringency. In West Bengal there are six universities and not a single one of ihem, except the Visva-Bharati University which is sponsored by the Government of India and which is financed by the Government of India, is financially self-supporting. Naturally there is discontent. It is not a problem of how many univer-we can establish in our country. It is a problem of how we can run those universities, how we can manage those universities and it is obvious that when a university suffers from financial stringency. it is not ponsible on the part of the university authorities to manage or run it properly. While speaking on this Bill, I must request the Minister to take these points in his view.

My last contention is about ths composition of the Boards of the Universities. It has been provided in the Bill that almost all officials will fill the Board of the University. This is also a debatable subject. Nowadays when we are thinking of bringing the teachers and students in the management of the universities, the Bill has provided for the management to be enti usted to officials or persons nominated by officials. It would solve no problem rather, it would q-eate further problems. A day may come when this House will have to discuss the problem of student unrest in Haryana or Punjab Agricultural University. Now. it has been clearly established—and educationists have recognised the fact—that until and unless the teachers and the students are associated with the management of the universities, discipline and order in the academic arena cannot be maintained. I would like to request the hon. Minister to make such a provision so that the universities give a e to the teachers and the students.

With these words, I conclude.

SHRI KRISHAN KANT (Haryana) : Sir. I welcome this Bill in the sense that it will do justice both to Haryana and to Punjab in having their separate universities when the two States have been created. It has been felt that since the two States have been created, for the full [growth of agricultural education in Haryana, its connection with the Punjab Agricultural University should be severed. And so many times there has been tension. And it is good that the Government of India has brought forward this Bill after the two State Legislatures have passed this Bill.

I do not know whelher any useful purpose will be served by speaking on the various clauses of the Bill, because the Government of India and the Ministry of Food and Agriculture seem to be hand-bound by the advice or by the legislation, passed by the Punjab and the Haryana Legislative Assemblies. But still I thought that it would be proper to bring out some of the points that have been provided and to give my opinion on them, because that might be useful for them to get in touch with these two universities and some modification can be brought about. Ultimately, the responsibility of the Central Government cannot be less because coordination and maintenance of standards in the agricultural universities will continue to remain the bother and headache of the Government of India, because agricultural universities in the various States will certainly come to the Central Government for grant, for aid and for advice, and it will be necessary that all these points should be mentioned. This would be useful not only to these two universities, but for agricultural education as a whole in the country.

I would not like to deal with the academic points which Dr. Ramiah has raised because they deal particularly with the piesent situation as it obtains. I would only refer to some of the points which arc mentioned in this Bill.

Firstly, I would like to refer to Ihe composition of the Board. About the Vice-Chancellor, it has been mentioned that the first Vice-Chancellor is going to be appointed by the Government of Haryana and the Government of Punjab. It is rather strange that while the term, of the office of the Vice-Chancellor is four years, the term of the Board is three years. Then there is a provision that a particular Vice-Chancellor can be appointed again. A Vice-Chancellor who is once appointed will continue to have the privilege and may have a voice in (he selection of the members of the Board for the next term also. The whole thing can be so managed that the Vice-Chancellor may continue for ihe next term also. So the period of service of the Vice-Chancellor and that of the Board should have been coterminous and then, this mischief could have been avoided. Clause 15 says that the term of the Vice-Chancellor shall be four years and that he shall be eligible for reappointment In clause 13(5). it is said that the term of office of the members of the Board, other than the official members, shall be three years. So. this seems to me somewhat contradictory and I do not know why this has been done. This is a point which I think the Government of India can certainly point out to the Governments of Haryana and Punjab and the discrepancy can be removed so that the Vice-Chancellor cannot have the vested interest and the power to prolong his own life. And there is no limit here, whether he can continue for two terms or more. Tn the other universities of India, a Vice-Chancellor cannot continue for more than two terms. There should be some restriction on these two universities as well that the term of the Vice-Chancellor shall not continue for more than two terms. It would have b2en better if it were only one term and not two terms.

Another point is this. There is a craze in this country to appoint Vice-Chancellors who are ex-servicemen—not military servicemen put people who have been secretaries of the departments, Directors of Education or Directors of Agriculture. This bureaucratisation puts the whole educational system in a very bad shape. One of the reasons is this that when tho:e people who are running the administration in a bureaucratic manner go to the field of education, they instil a spirit of bureaucracy, not a spirit of adventure or a spirit of imagination or a spirit of challenge, in the students who want to achieve something high in life. The whole system that has taken place in this country is the bureacratising system. Sir, you must be knowing that in the last two years we have seen that Commissioners are appointed in the Allahabad University and in the Kanpur University. That is a trend which is very dangerous for education in India, especially for these agricultural universities. Agriculture is not merely an educational thing. It is meant to increase the productivity of land. The Green Revolution that has been brought about is not because bureaucrats were put in charge of them but because agricultural scientists were put in charge of them. And wherever the bureaucrats have gone, they have brought about chaos because they go about in a routine way. The same is the case with the public sector undertakings. This trend must be stopped at the earliest possible time. An ex-politician also should not be appointed Vice-Chancellor, though I do not agree with the policy that ali politicians can not be appointed. There is the example of Acharya Narendra Dev. But Acharya Narendra Dev was committed to education, he had involvement in the field of education, in the growth of education. He himself was a literary man. Men like him can surely be appointed. But it should not be the playground for retired politicians, for retired Ministers or for retired officials. This is a danger that must be avoided.

Mr. Vice-Chairman, the whole position seems to me in this way that these universities have become the handmaids of the Government. Clause 13 says—

"(a) the Vice-Chancellor;

(b) the Chief Secretary to the Government of the State of Haryana;

[Shri Krishna Kant.]

(c) the Secretaries to the Government of the State of Haryana in the Departments of—

"(i) Agriculture;

(ii) Finance; and

(iii) Community Development."

It means four officials. It is mentioned in clause (d)—

"persons, not being officials, appointed hy the Government of the State of Haryana from amongst the following categories of persons, namely :—"

Sir. these appointments are to be done by the Government; it may be the Government of Haryana or the Government of Punjab. The whole power is in the hands of fhe Government. In the Punjab Univei is ihe Chancellor who nominates the members. He takes the advice of the Government, the educational institutions and other nic spheres and then nomintes the members. So, the academic character of the institutions is maintained. But what we find here is that the whole thing is going *.o be the handmaid of ihe bureaucrats and the Government. So, my feeling is that the whole thing that is being done will completely spoil the whole atmosphere. And it is a very derogatory step that has been taken. I do not know whether anybody pointed out this matter or not. You will remember, Sir—when the Bill for the amendment of the University Grants Commission Act came up in this House, I had to oppose that Government Bill and vote against it only because in the composition of the University Grants Commission, officials were being brought. Officials were getting a predominant position. Bureaucracy was there. I gave a danger signal to Dr. Sen and said that it was one of the blackest Acts for an educationists like him.

1 think tht> whole composition of the Agricultural University, whether of Punjab or of Haryana, that is being brought about in this Bill is going to be the handmaid of bureaucracy. They will appoint only such persons as are subordinate to them, who please them, who flatter them. In this way, education will not remain education, but it will become a handmaid of all the bureaucrats not ministers, for giving posts. It is a strange composition. It is all right when you appoint a person with the background of agriculture, with a certain amount of agricultural education. That is all right. Who has to decide it ? Why should the Government and the Government alone decide it ? Let some academic body decide it. Let the Governor decide because he is a person who can be considered an independent persun. An amendment has been given by my colleague, Mr. Neki Ram. That is a very valuable amendment. I do not know what the indu lists and businessmen have to do with agriculture. Of course, we know thai days agriculture is income-tax free, and the Birlas and others want to have join; companies. They are entering the field of agriculture also. So tomorrow you will appoint Mr. G. D. Birla as one of the Vice-Chancellors of the Agriculture Universities. He is bold and has managerial experience. He wiH run the agriculture as a joint stock company and avoid all the income-tax on the black money from his industry. He will put all his money in agriculture and use these Universities for this purpose. Therefore, Sir, it is a very good amendment that my friend, Mr. Neki Ram. has given. I do not know whelher the Government will accept this amendment, not to have industrialists and businessmen. It is ridiculous, it is really funny how these businessmen and indus! will be doing agriculture.

You know. Sir. there is a saying "Kheti khasma seti". Persons who stay there and work there alone could be successful. The businessmen has to be in Calcutta, Bombay or Deihi and he will be managing his joint stock company of agriculture. This is simply funny. And who is responsible for it ? This Government, who is wedded to the green revolution, who wants land to go to the tiller, who is propagate land reform, who wants that the whole reorientation of agricultural management should change. Therefore, this Bill, I think, is a very derogatory Bill in the sense that it will subdue the whole independence and academic character of the Universities.

Mr. Vice-Chairman, Sir, the academic I institutions must be free from the political *Al* as bureaucratic interference. There lowering of standards in our institutions only because of this interference.] do not know whether the hon'ble Minister can do something in this matter or not if he brings this to the notice of the Government oi India. I wonder whether even the Cabinet can change this Bill at this late stage or not. Therefore, it will be better if you could hold over this Bill, discuss it with the two Governments, change the whole composition of the board of management of these Agricultural Universities: otherwise they will become bureaucratic Universities and not Universities of ion. Universities which will turn out people with determination. Mr. Vice-Chairman, that is what is required.

Mr. Vice-Chairman, why should these i Universities produce bureaucrats ? After | all these agricultural graduates and engi- | want jobs. They are only after jobs because it is these bureaucrats who are their ideal. If these graduates had enterprise, ive and imagination, why should they or jobs? Certainly, it is a challenge to them. They can form co-operatives. They can form consultancy organisations round-about agriculture and held agriculture in different fields. Suppose there are five tltural engineers in ten villages. Form a consultancy and take up ths challenge. They can change the whole face of agriculture in these ten villages. That is what is required. But how can you change the face of agriculture when you are inspired by bureaucrats ? Therefore, this is very derogatory.

Mr. Vice-Chairman, Sir, I know you are a very practical man. And if you were to speak I know you would be speaking in support of this thing, that it must be changed. It is very derogatory, uneduca-tional and unacademic the way the whole thing has been done. So I do not know whether the Minister even at this late stage can save education from being bureaucra-tised and from going into the hands of those people who have no commitment either to agriculture or to the development of education, or involvement with education because the Vice-Chancellor has to be selected by these very people. Of course, all these handmaids are to be appointed by the Government. Who is going to oppose it?

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : Officers may be necessary but there is not a single academic person in the Board.

SHRI KRISHAN KANT : That is what I am saying, Mr. Vice-Chairman. Here it says :—

> "One from amongst persons who are, in the opinion of that Government, eminent agricultural scientists with a background of agricultural lesearch or education;"

This is how it is going to function. This thing should be completely taken out of the purview of the Government. It must remain in the hands of academicians, persons who are involved in education. I do not know what was the earlier provision in the Punjab Agricultural University Act. But this is a \ery derogatory, very harmful, very unethical provision from the point of an agricultural organisation. It is going to harm education as a whole. This will become a model in the hands of other States and Agricultural Universities. And, you know, Sir. the whole agricultural education of this country will go down. Therefore. Mr. Vice-Chairman. I do not know if Mr. Shinde can even at this iate stage save these Agricultural Universities from going into the hands of bureaucrats and unacademic people.

Mr. Vice-Chairman, Sir, besides this I do not want to touch much on other points. But here I would like to speak on one or two points more.

There is no such body like the University Grants Commission in the field of Agricultural Universities which can co-ordinate and maintain and raise the standards. The University Grants Commission, as at present constituted, deals with certain types of subjects. You know, Mr. Vice-Chairman, in the Indian Institutes of Technology the methodology is different. They sit separately and discuss. But there is no such arrangement for the Agricultural

[Shri Krishan Kant.]

Universities for the people who are involved in this. 1 would beseech that there should be some such organisation like the University Grants Commission for the Agricultural Universities of India when we want a green revolution, we want agriculture to change, we want agriculture to become an industry in the sense that it becomes productive and the productivity increases. In the light of that it is necessary that the standards should be increased and it should be taken out of bureaucratic hands. There should be a body which would give grants, maintain standards, co-ordinate the activities. In absence of co-ordination the growth of their activities may become haphazard.

Mr. Vice-Chairman, as far as Haryana is concerned, it is a backward area. Haryana has suffered. Even after the bifurcation of the Punjab into two States, I suggested in this very House that the Haryana State should be given some more subsidy and giants because they have suffered while it remained with the Punjab. They have remained backward. Haryana can be the granary of India. It can supply food for quite a large population of this country. It has got very good land. But we do not have water. Bhakra has given something. But then we are suffering. Even from the waters of the Sutlej. Beas and Ravi we have not got proper allocation. The Government has not done anything. The areas bordering Rajasthan are arid. So I suggest research being done for dry farming and some more funds should be given for the Haryana Agricultural University so that it can specialise in it and give something which would be useful for the State and for the country. It is necessary for this purpose that the Government of India gives some special consideration to the Haryana Agricultural University so that it can really bring about something which the people of the State have not been able to do because they were tied down to the Punjab and could not flower. I do not want to say anything more on this subject. I would request the Minister to touch these points while replying and see what can be done even at this late stage.

Sir, I do not want to go into the question of an Agricultural University for Himachal Pradesh. When the Punjab and Haryana are getting their University. Himachal Pradesh also wants its own University. But I want to make one point. The present thinking is that one University consisting of many departments may be formed. Why not add a department of Agriculture ? The demand for a Agricultural University in Himachal Pradesh situated at Palampur, which has now been part of Himachal Pradesh, is very genuine as these areas feel that they have been neglected. They feel that they have not been properly looked after. This University should be located in Palampur in the Kangra district which was a part of Punjab. I hope at the time of the formation of a separate university, Himachal Pradesh will get a proper share from the Punjab University and not lose their assets and get liabilities in bifurcation as was done in the case of Haryana. With these words, I commend the Bill. Let us do something with regard to the Vice-Chancellor and the Board.

डा० भाईमहावीर (दिल्ली) : उपसभाध्यक्ष महोदय, आज एक के स्थान पर दो विश्व-विद्यालय बन रहे हैं और सामान्य स्थिति में इस पर हमें प्रसन्न होना चाहिये कि अपने देश में ज्ञान विज्ञान की प्रगति और विस्तार के लिये एक कदम और आगे बढ़ाया जा रहा है। परन्तु जब विश्वविद्यालय नये बनते हैं या जब कालेज नये स्थापित होते हैं, तो एक प्रश्न देश के सब हित-चितकों और शिक्षा-शास्त्रियों के मन के अन्दर उठता है कि जिस रफ्तार से हमारे कालेज बढ़ रहे हैं, विश्व-विद्यालय बढ़ रहे हैं, क्या उसी गति से हमारा शिक्षण भी बढ़ रहा है या कि संस्थाएं बनती जा रही हैं और शिक्षा का स्तर घटता जा रहा है। शिक्षा के स्तर के घटने के कई कारण हैं और उन सारे कारणों में जाने का यह समय नहीं। परन्तु एक बात की तरफ मेरे मित्र श्री कृष्णकान्त इशारा दे रहे थे। मैं समझता हूं, उनकी बात का समर्थन करना मेरे लिये भी अच्छा होगा। उन्होंने कहा कि हम यूनिवर्सिटी बनाते हैं, यूनिवर्सिटियां बन रही हैं, उनको विद्या का, शिक्षा का केन्द्र हम बनायें, उसको केवल सरकार का

एक महकमा बना कर और केवल फाइलों के पीछे भागने वाले लाल फीते के अधिकारियों के जिम्मे ही सौंप न दें, बल्कि वहां सचमुच में नया शोध हो, नयी खोज हो और जो छात्र आएं वह देश की किसी न किसी समस्या को हल करने का प्रयास करें, विदेश की डिग्रियां ही केवल उनकी सबसे बड़ी उपलब्धि न हो, देश की समस्याओं को हल करने में उनकी सफलता को उनके विशेषण के रूप में हम देख सकें। दुर्भाग्य की बात यह है कि अभी तक जिस तरह का अनुभव हो रहा है, उसमें यह संदेह होता है कि हम संस्थाएं, बिलडिगें, इमारतें, बड़े-बड़े भवन और इन भवनों के अंदर बैठ के काम करने वाले लोग, जिनमें आफिसरों की भरमार है—यहां पर जिन आफिसरों की गिनती दी गई है, 11 हैं, इन 11 आफिसरों के साथ फिर नीचे वह बोर्ड है, उसकी नियुक्तियों के बारे में दो शब्द कहूंगा। परन्तु ये जो आफिसर हैं...

श्री नेकीराम : कृष्णकान्त जी से यह लिस्ट लेकर पढ़ रहे हो। कोई न्यू पौइन्ट बताइये।

डा० भाई महावीर : आपको सब माफ है जो कुछ भी कहें, किसी वक्त कहें, आपका कोई भी बुरा नहीं मानेगा। मुझे तो आनन्द आता है जब कभी आप बीच में बोल पड़ते हैं, विषय का रूखापन जरा घट जाता है।

तो मैं यह निवेदन करना चाहता हूं कि जब नये विश्वविद्यालय बन रहे हैं, ऐसे समय में यह बात हमारे ध्यान में फिर से आनी चाहिये कि विश्वविद्यालय केवल कुछ इमारतों का नाम नहीं है, कुछ दफ्तरों के अंदर बैठे हुए अफसरों का नाम नहीं है, कुछ अच्छे लगने वाले नाम पार्टियों का वर्णन उसके अंदर नहीं है। विश्वविद्यालय सचमुच में शिक्षा का अध्ययन करने के लिये, ज्ञान के प्रसार का केन्द्र होना चाहिये और इसमें हमारे विश्वविद्यालयों में अभी बहुत कुछ कमी है, जिसको पूरा करने की ओर ध्यान देना सरकार और शिक्षा शास्त्रियों और विश्वविद्यालय अनुदान आयोग सबका कर्त्तव्य है।

आज इस सवाल पर कि पंजाब और हरियाणा दोनों ने कहा हमारा अलग विश्व-विद्यालय होना चाहिये, इसलिये स्वाभाविक है, यह बिल लाया गया। क्या सचमुच में इस विश्वविद्यालय को, लुधियाना के विश्वविद्यालय को, हम लोग पर्याप्त नहीं समझते या कि हर एक राज्य को ऐसा लगता है कि हमारी शान...

SHRI ANNASAHEB SHINDE : Doctor saheb, your party in Haryana wanted this separate university. What have you to say about it?

डा० भाई महावीर : ठीक है, देखिये मैं दोष बताने की दृष्टि से नहीं कह रहा हूं। हमारी पार्टी जो कहती है, उसके कहने के बाद भी कुछ बातें ऐसी हैं कि जिनका विचार हमको करना पड़ेगा, पार्टी के स्तर पर भी करते हैं, यहां भी करना पड़ेगा और इसमें हमें यह कहना है कि जो हमारे देश में राज्यों की एक होड़ है, एक लालसा है कि हमारे यहां भी एक यूनिवर्सिटी होनी चाहिये। अब एक यूनिवर्सिटी की हिमाचल प्रदेश के अंदर बनाये जाने की भी बात हो रही है और मुझे पता नहीं लेकिन मुझे बताया गया कि वह यूनिवर्सिटी बिल्कुल नये किस्म की होगी, अमरीका के मॉडल पर, क्योंकि डा० परमार वहां के पढ़े हुए हैं, इसलिये अमरीका की यूनिवर्सिटी का एक प्रोटोटाइप जिसे कहते हैं बनायेंगे। खैर, जब वह आयेगा तब विचार किया जायेगा, अभी हम दो विश्वविद्यालय बना रहे हैं। तो उसमें डुप्लीकेशन कितना होगा उसके अंदर, वही विभाग, वही विषय, वही शोध करने के लिये जहां पहले एक महकमा था, एक साइन्टिस्ट या वैज्ञानिक उसका प्रमुख था, वहां पर अब हमने दो-दो रखने होंगे, प्रयोगशालाएं डुप्लीकेट बनानी होंगी, यानी

[डा॰ भाई महावीर]

सारे कालेज सारे बिल्डिंग्ज, सभी को डुप्ली-केट करना होगा। यह ऐसा पहलू है जिस पर विचार इसलिये करना चाहिये, क्योंकि हमारा देश उतना सम्पन्न नहीं है। केवल शौक के लिये, मनोरंजन के लिये, हम बड़ी-बड़ी इमारतें बनाते जायें, मेरा निवेदन यह है कि जब हमारे ये बड़े-बड़े आफिसरान लिस्ट बनाते हैं, जब हम विश्वविद्यालयों का मल्टीप्लिकेशन करते हैं, उनको बढ़ाते हैं, तो उन विश्वविद्यालयों की जो जान है, वहां पर सचमुच देश की समस्याओं के प्रति शोध कितना होना है, इसकी तरफ भी हम ध्यान देने का प्रयत्न करें।

हमारे यहां पर, मुझे मालूम है कि बहुत सारे विदेशों से एक्सपर्ट्स आते हैं, विशेषज्ञ आते हैं। मैं जानना चाहूंगा कि लुधियाना यूनिवर्सिटी में कितने विदेशी विशेषज्ञ इस समय थे और दो यूनिवर्सिटियों के बनने के बाद क्या हरियाणा यूनिवर्सिटी भी उतने ही विदेशी विशेषज्ञों को अपने यहां भी लाने के लिये कोशिश करेगी और उसकी मांग करेगी कि नहीं। विदेशी विशेषज्ञों को बुलाने की एक होड़ लगी है। जहां तक मुझे पता है, लुधियाना के विश्वविद्यालय में भी थी। जिस विभाग में विदेशी विशेषज्ञ होते थे, वह समझा जाता था कि वह ज़रा ज्यादा बढ़िया किस्म का विभाग है, यह बाकियों से थोड़ा सुपीरियर है और इस वास्ते वह भी मांग करते थे कि हमारे यहां भी विदेशी विशेषज्ञ क्यों नहीं आते और दोनों में संतुलन रखने के लिये, उनका भी मुंह बंद करने के लिये वह कहते थे कि अच्छा तुम भी विदेशी विशेषज्ञ मंगा लो। एक विदेशी विशे-षज्ञ के बारे में मैं यह भी जानता हूं कि अमरीका से जो एक्सपर्ट आया, जिसके ऊपर वह एक्स-पर्ट आया, वह उसका अध्यापक रह चुका था अमरीका में, उसे लुधियाना में एक प्रोफेसर जो जहां पर एक यूनिवर्सिटी में काम करता था, उसके ऊपर अमरीका से एक एक्सपर्ट बैठाया गया और जब वह आया तो पता लगा यह प्रोफेसर जो यहां पर है वह उसका स्टूडेन्ट रहा है, वह स्टूडेन्ट जो उसके ऊपर एक्सपर्ट बन कर आया। लेकिन वह आया तो कोई नहीं कह सकता क्यों आया। तो यह सारा डुप्लीकेशन हरियाणा में भी हो, तो मैं चाहूंगा सरकार और मंत्री महोदय इसकी तरफ ध्यान दें कि सचमुच में हम जिन विशेषज्ञों को बुलाते हैं, क्या उनका लाभ मिलता है और कितना मिलता है और उनकी कितनी आवश्य-कता है। यह मैं क्यों कहता हूं, इसका एक कारण और भी है। मुझे पता है, कुछ विशेषज्ञ ऐसे ऐसे हैं, मिनिस्ट्री में जिनको लाया जाता है एक वर्ष के लिये और एक वर्ष पूरा होने के बाद उनकी अवधि फिर बढ़ायी जाती है और फिर दूसरा साल पूरा होने के बाद फिर एक्स-टेन्ड की जाती है ...

श्री नेकी राम : विदेशी एक्सपर्ट की बात क्यों करते हैं ?

श्री पीताम्बर दास (उत्तर प्रदेश) : जरा समझने की कोशिश कीजिए।

श्री नेकी राम : दादा, आपसे सीखना है। साथी ने कहा वहां एक प्रोफेसर था, जो अमरीका से आया। आपको मालूम होना चाहिये जो पंजाब का गवर्नर था वह वहां जाकर प्रोफेसर बना। अगर आपको अपने पांवों पर खड़ा होना है तो ....

डा० भाई महावीर : अगर पांवों पर खड़ा होना है तो सिर के बल पर चलेंगे ? अगर उनका यह सुझाव है, तो शुरू करें।

महोदय, एक विशेषज्ञ का मुझे पता है, जहां तक मुझे पता है वह शायद पोल्ट्री के लिये आए हुए हैं और मैं मंत्री महोदय से चाहूंगा अगर इसमें कोई ग़लती हो तो ठीक करें, दस वर्ष से वह यहां पर चल रहे हैं, हर बार जब उनका टर्म पूरा होने लगता है, विभाग के उनके साथी जो आफिसर लगाये हुए हैं, वे लिखते हैं उनका यहां रहना अनिवार्य है, उनके रहने से भारत में न जाने मुर्गियों ने ज्यादा अंडे देना शुरू कर दिया या बड़े अंडे

देना शुरू कर दिया या उनसे ज्यादा बढ़िया चूजे निकलने लगे, मैं नहीं जानता · ·

श्री ए० डी० मणि (मध्य प्रदेश) : बड़ा और छोटा सब एक ही चीज है।

डा० भाई महावीर : मणि साहब को शायद ज्यादा अनुभव हो, मुझे पता नहीं। लेकिन मैं यह जानता हूं कि एक विशेषज्ञ जो यहां पर कोई विद्या देने के लिये आता है, किसी विज्ञान के किसी विषय का वह पारखी है, तो उसको यहां पर कुछ समय रह कर जो उसके साथ लोग एटेच किये जायें, उनको शिक्षण और ज्ञान देकर वापस जाना चाहिये। आज विदेशी विशेषज्ञों की अपने यहां भरमार कर लेते हैं, जो घूमते रहते हैं और फिर इसके अंदर भी एक निहित स्वार्थ बनता है, वेस्टेड इन्टरेस्ट बनाता है, मैं जानता हूं कि हि वेस्टेड इन्टरेस्ट कैसा है। मुझे अगर किसी विदेशी विशेषज्ञ के साथ लगाया जायेगा, तो वह जहां जहां भारत में घूमेगा हवाई जहाज में या और किसी तरह से तो मैं भी साथ आऊंगा, मेरा भी टी० ए० बनता है, मेरी भी आमदनी होती है, मेरी भी वाकफियत होती है। मंत्री महोदय ज़रा वहां चले गये, मेरा ख़याल है कि कान उनके कुछ यहां भी सुन रहे होंगे।

श्री नेकी राम : यह विश्वविद्यालय का सवाल है या मुर्गी के बारे में सवाल है?

डा० भाई महावीर : जिस तरह के विश्वविद्यालय बने हैं, क्या उनके दरवाजे के आसपास आप कभी गये हैं और उनकी सड़कों पर गये, जहां इस तरह के विश्वविद्यालय होते हैं ?

महोदय, यह कृषि विश्वविद्यालय है और मैं अपने मंत्री जी को यह बतलाना चाहता हूं कि कृषि के अन्दर ये सब चीजें आती हैं, जिनका विकास करने का काम इन विश्वविद्यालयों के अन्दर करने की कोशिश होगी।

तो मैं यह कह रहा था कि जो इनमें एक्सपर्ट आते हैं, तो इन एक्सपर्ट्स के साथ यहां पर का रेसपांडिंग एक्सपर्ट भी लगाये जाते हैं और फिर उनके वेस्टेड इन्टरेस्ट हो जाते हैं कि वे यहां पर बने रहें। अगर एक को भत्ता बनता है, तो दूसरा भी यही कोशिश करता है कि उसका भी भत्ता बने। अगर एक एक्सपर्ट की सैर होती है, तो जो कारेसपांडिंग एक्सपर्ट है, उसकी भी सैर हो जाती है। अगर इसकी किस्मत तेज हुई तो कभी-कभी उसके लड़के को, भांजे को, भतीजे को या साले को अमेरिका भिजवा देता है, स्कालरशिप दिलवा देता है, स्टाइपेन्ड दिलवा देता है, असिस्टेंट या एसोसिएट प्रोफेसरी दिलवा देता है। इस तरह से विदेशी एक्सपर्ट को जारी रखने के लिए यह काम किया जाता है और इस रूप में उन्हें यहां पर रखा जाता है। मैं मंत्री महोदय और सरकार के कानों में यह बात बहुत जोरों के साथ कहना चाहता हूं कि वे इस बात की तरफ ध्यान दें कि आज अपने देश में जो तथा कथित एक्सपर्ट्स सहयोग के रूप में काम कर रहे हैं, उनकी वजह से इस देश का रुपया बरबाद हो रहा है और इस देश के अन्दर भ्रष्टाचार का एक नया ढंग फैल रहा है। आज सरकार को इस ओर ध्यान देने की बहुत आवश्यकता है।

मैं यह नहीं कहता हूं कि सारे एक्सपर्ट्स खराब होते हैं। दो चार अच्छे भी होंगे, मगर इन दो चारों के बीच में 10 ऐसे हैं, जिन्होंने यहां आकर एक्सपर्ट के रूप में नौकरी कर ली है, क्योंकि वे जहां पर खाली थे, उनकी वहां पर जरूरत नहीं थी, वे वहां पर सरप्लस और बेकार थे और इसीलिए उन्होंने यहां पर आकर चैन से दिन काटने का फैसला किया। इसलिए वे यहां के आफिसरों को सीधे ढंग से नहीं तो टेढ़े ढंग से रिश्वत देकर यहां बने रहने की कोशिश करते हैं। तो मैं यह निवेदन करना चाहता हूं कि इस तरह की जो स्थिति है, वह अपने देश के वास्ते एक विचार करने का विषय है कि हम इन एक्सपर्ट्स का कितना उपयोग करते हैं और उनसे क्या-क्या लाभ उठाते हैं।

[डा॰ भाई महावीर]

मुझे तो आज डर इस बात का है कि हम एक विश्वविद्यालय के बजाय दो विश्वविद्यालय बनाने जा रहे हैं, तो इस तरह से इन विश्व-विद्यालयों में एक्सपर्टस की भी तादाद दुगनी हो जायेगी और दोनों में आगे कदम रखने की होड़ लग जायेगी और इस तरह से इन विश्वविद्यालयों में दुगने से भी ज्यादा एक्सपर्ट होने का डर है । इसलिए महोदय, मैं यह चाहूंगा कि सरकार इस बात की तरफ ध्यान दे कि हमारे एक्सपर्ट्स खास कर फूड एन्ड एग्रीकलचर प्रोडेक्शन में जो सहयोग देने के लिए आते हैं, उनमें से कितने हैं जो कि अपना टर्म पूरा करने के बाद वापस चले जाते हैं। मेरी जानकारी तो यह है कि जो अपना टर्म पूरा करने के बाद लौट जाते हैं, वही अपने देश को कुछ न कुछ देकर जाते हैं और उनसे ही वास्तव में फायदा होता है । जिन एक्स-पर्ट्स का टर्म चार, पांच, छः, आठ या दस साल तक एक्सटेंड किया जाता है, उनसे हमारे देश को कोई फायदा नहीं होता है । इस तरह के जो एक्सपर्ट्स होते हैं, वे यहां पर बड़े-बड़े आफिसरों के साथ इस तरह के कांटेक्ट्स या सम्पर्क स्थापित कर लेते हैं, जिनसे उनका टर्म एक्सटेन्ड होता चला जाय । इस तरह के जो एक्सपर्ट्स होते हैं, वे किसी चीफ सेक्रेटरी, किसी सेक्रेटरी से सम्पर्क बना लेते हैं और उसके लड़के को अपने टर्म एक्सटेन्ड करने के बदले में वहां नियुक्त करवा देते हैं । इस तरह ये एक्सपर्ट हमारे देश में बैठे रहते हैं, जिससे इस गरीब देश के ऊपर बहुत ज्यादा बोझ बढ़ता है । मैं चाहूंगा कि इस पहलू की तरफ तुरन्त ध्यान दिया जाना चाहिये, क्योंकि जब विश्वविद्यालय के लिये बिल्डिंग बनेगी, तो वहां पर एक्सपर्ट्स भी रहेंगे और वे सब कुछ करेंगे। अंग्रेजी में एक कहावत है: "We shall be buying glasses at the cost of our eye-sight." हम चश्मा भी खरीद लेंगे, लेकिन अपनी आंख देकर और आंख देकर चश्मा खरीदने से किसी का भला नहीं होता है । इस तरह से हमारे ऊपर जो यह एक्सपर्ट्स के रूप में अलं-करण और सजावट के रूप में रोब डालने वाली चीज डाली जाती है, इतने मात्र से हमारे देश की शिक्षा के लिये विद्या, ज्ञान, शोध के प्रसार के लिये क्या आवश्यक है ।

महोदय, एक और पहलू है । हमने बहुत सारे लोगों को उनकी विदेशी डिग्रियों और उपाधियों से भरा हुआ पाया । लेकिन पिछले दिनों एक यहां पर वैज्ञानिक आये हुए थे, एक साइन्टिस्ट थे और उनका भाषण मुझे अपने कुछ संसद् मित्रों की अनुकम्पा से सुनने का मौका मिला । उन्होंने कहा कि भारत के जो वैज्ञानिक हैं, जो बाहर की जानकारी लेकर आते हैं, उनका एक बहुत बड़ा दोष और एक बहुत बड़ी कमी यह है कि जो डिग्री वे वहां से लेकर आते हैं, जो शोध उन्होंने वहां पर किया है, उसको वे वहां पर ओर भारत की समस्याओं को सुलझाने में, उपयोग में नही लाते हैं । वैसे के वैसे थ्योरिटीकल अचीवमेंट के रूप में, वे शास्त्रीय उपलब्धियां एक एकेडमिक डैकोरेशन के तौर पर उनके पास रहती है और उनका उपयोग यहां की समस्याओं के लिये नहीं होता है । वे यह नहीं सोचते हैं कि हमारे देश में अभी बहुत कुछ करना बाकी है और हमारी बहुत भारी समस्यायें हैं ।

महोदय, हम यहां पर बैठ कर ग्रीन रिवो-ल्यूशन की बात करते हैं, लेकिन हमारा यह ग्रीन रिवोल्यूशन तब तक बेकार हैं, जब तक हम अपनी जमीन के लिये पानी का प्रबंध नहीं करते हैं । आज इस सारे देश में जो जमीन है, उसके लिये पानी नहीं है । आज समारे देश की जमीन ज्यादातर वर्षा के ऊपर निर्भर करती है । जहां पर भूमि सामान्य तौर पर फसलों के लिये और बीजों के लायक नहीं है, वहां पर हमें बहुत कुछ करना बाकी है । मुझे यहां पर यह कहना है कि हमने इस दिशा में अभी पूरा प्रयत्न नहीं किया है । मुझे इस बात का दुःख है कि अगर हम इस हरि क्रान्ति के पहलू को अपने सामने रख कर देहातों की तरफ देखते हैं, तो हमें उनके अन्दर विषमता और डिस्पैरिटी

बढ़ती हुई दिखलाई देती है। इसका कारण यह है कि जो समृद्ध किसान है, जिसके पास भूमि है, जिन किसानों के पास उर्वरक लाने की शक्ति है, जो नये किस्म के प्रयोग समझते हैं, पढ़े लिखे हैं, उनके यहां ही उत्पादन दुगना या चौगुना हुआ है। लेकिन बाकी सबके यहां उत्पादन बढ़ने के बजाय कम ही हुआ है। इस तरह से आज समृद्ध किसान और कम समृद्ध किसान के बीच में दुगने का अन्तर हो गया है और इस तरह से विषमता की एक समस्या देश में फैल गई है तथा इससे उनमें अशान्ति पैदा हो गई है। आज इस चीज से हमारे देश में कई प्रकार की समस्याएं पैदा हो गई हैं। इसलिए हमारे देश में जो साइन्टिस्ट हैं, जो रिसर्च स्कालर हैं विश्वविद्यालयों में, आज उन्हें इस चुनौती का सामना करना है और वह चुनौती यह है कि अगर कुछ हिस्सों में प्रगति हुई है, तो उस प्रगति से जो साधन हमें मिले हैं, उन साधनों का उपयोग करके बाकी सारे क्षेत्र की प्रगति, सारे क्षेत्र के वैभव तथा उसकी समृद्धि के लिए अगर हम प्रयत्न नहीं कर सकते, तो हम अपने को प्रगति का पात्र सिद्ध नहीं कर सकते हैं और हम उसके लायक नहीं हैं कि हम उसे डिजर्व करें और इससे तो यही नतीजा निकलेगा। इसलिए मैं चाहूंगा कि इस बात पर बल दें कि जहां पर यह विश्वविद्यालय बने वहां पर मांग की जाय और सरकार इसके लिए कोई कसौटी रखे कि वहां पर कौन से प्राबलम्स वे लेंगे शोध के लिए और उनका उपचार, उनका हल और निदान करने की कोशिश करेंगे।

एग्रीकलचर रिसर्च इंस्टीट्यूट में काम हुआ है, लेकिन मुझे याद आता है कि पंजाब में जब लायलपुर का एग्रीकलचरल कालेज स्थापित हुआ था, तो वह सारे उस इलाके में कृषि की प्रगति के लिए एग्रीकलचरल के डेवलपमेंट के लिए एक बहुत बड़ा समृद्ध तथा ज्ञान के प्रसार का केन्द्र बना हुआ था। पंजाब के उस हिस्से में जो प्रगति हुई है, वह इसी कालेज के कारण ही हुई है। मैं चाहूंगा कि सरकार जब हरियाणा में कृषि विश्वविद्यालय स्थापित करने जा रही है, तो वह सारे हरियाणा में कृषि के क्षेत्र में क्रान्ति ला सकता है और उसी के समृद्धि के लिए यह विश्वविद्यालय बनाया जा रहा है। इस चीज का वहां की समृद्धि के लिए बड़ा योगदान है। इच्छा यह होती है कि हम यह कहें, लेकिन दुर्भाग्य यह है कि आज हम अपने विश्वविद्यालयों के लिए शायद यह बात नहीं कह सकते हैं। इसका एक कारण है। जैसा कि अभी हमारे मित्र श्री कृष्ण कान्त जी ने कहा कि इस बिल में आफिसरों की भरमार है, जो हम पास करने जा रहे हैं। इस बिल के द्वारा जो बोर्ड बनाया जायेगा, जो बोर्ड की रचना होगी, वह बोर्ड आफ मैनेजमेंट वाइस चान्सलर का चुनाव करेगा। बोर्ड की जो रचना होगी, उसमें वाइस चान्सलर होगा और उन्हें होना भी चाहिये। इसके साथ ही हरियाणा सरकार के चीफ सेक्रेटरी होंगे, एग्रीकलचर विभाग के सेक्रेटरी होंगे, फाइनेंस सेक्रेटरी होंगे, कम्युनिटी डेवलपमेंट के सेक्रेटरी होंगे। इन आफिसरों के अलावा दूसरे पांच विभाग और हैं, जो कि कहने के लिए एकेडमिक कहे जाते हैं, मगर उनमें आफिसर नहीं हैं। वैसे अगर देखा जाये तो इनमें से एक एमिनेन्ट एग्रीकलचर साइन्टिस्ट होंगे। दो इसमें से ऐसे होंगे जो सरकार की राय में प्रोग्रेसिव फारमर्स कहलाये जायेंगे और जिन्हें लाइव स्टाक ब्रीडर्स में और प्रोग्रेसिव फार्मिंग में तजुर्बा होगा। मैं यह नहीं कह सकता हूं कि कितने प्रोग्रेसिव फारमर्स होंगे, जो सही-तौर पर खरे उतर सकते हैं। इस तरह से सरकार खुले तौर पर पोलिटिकल पैट्रोनेज बांटने का प्रयत्न करेगी और इस तरह से अपने आदमियों को इसमें रखने का प्रयत्न करेगी। अगर सरकार के हाथ में इस चीज को छोड़ा जाता है, तो इससे देश की दुर्भाग्यपूर्ण स्थिति हो जायेगी। मैं इस चीज को खुशी के साथ नहीं कह रहा हूं और न ही टीका करने के लिए ही कह रहा हूं। परन्तु आज दुर्भाग्यपूर्ण स्थिति यह है कि क्या ऐसी नियुक्तियां सही ढंग से होंगी,

[डा० भाई महावीर]

सही कसौटी पर होंगे, इसके बारे में बहुत संदेह पैदा होता है। इसके आगे फिर है, एक होगा जो डिस्टिंग्विस्ट इंडिस्ट्रियलिस्ट, बिजनेसमैन, मैन्युफेक्चरर और लाइव स्टाक ब्रीडर होगा। पहले तो मैं समझ नहीं पाया दोनों में लाइव स्टाक ब्रीडर कैसे आ गया। दूसरे सब-क्लाज में भी है—

"Two from amongst persons who are progressive farmers or livestock breeders having experience of scientific farming and livestock improvement."

इसमें फिर से है—

"industrialists, businessmen, manufacturers livestock breeders."

लाइव स्टाक ब्रीडर दोनों जगह रखा है। अगर यह सोच-समझ कर रखा गया है, तो मैं जानना चाहता हूं कि आपने इसके लिए अलग केटेगरी क्यों नहीं रख दी कि एक ऐसा चाहिए जो लाइव स्टाक ब्रीडर हो। एक जगह रखना आप आवश्यक समझ सकते हैं, लेकिन यहां दोनों में रखना समझ में नहीं आया। हो सकता है कि यह मामूली चीज हो, लिखने की भूल हो, परन्तु मैं यह कहता हूं कि 5 उनकी गिनती है और 5 हमारे सरकारी आफिसर हैं, जिनमें चीफ सेक्रेटरी, कम्युनिटी डेवलमेंट के सेक्रेटरी इत्यादि, इत्यादि हैं। इस सारे बोर्ड की रचना कितना बड़ा एकेडेमिक रूप बनेगी, कितनी शोध के कार्य में मार्ग दर्शन की पात्रता यह अपने में रखेगा, इसमें मुझे सन्देह होता है। इसलिए मैं चाहूंगा कि सरकार, मंत्री महोदय–जैसा कृष्ण कान्त जी भी कह रहे थे—अगर अभी कोई विचार की गुंजाइश है तो करें। सबसे बढ़ कर यह बात है कि जो विश्वविद्यालय बन रहा है, उसमें खाली यह होड़ न रहे कि पैसा दीजिए, बिल्डिंगें बनें, उन बिल्डिंगों के उद्घाटन पर मंत्री लोग जायें, उनकी शान-शौकत में, पार्टियों में लाखों रुपया खर्च हो और बाद में कुल मिला कर परिणाम के रूप में पूछा जाये तो कुछ सामने न आए। इन विश्वविद्यालयों में ड्राइ-फार्मिंग की और डेजर्ट फार्मिंग की प्रासेस डेवलप की जाये, पहाड़ी इलाकों में जहां पर्याप्त मात्रा में पानी नहीं है, जहां आदमी मेहनत करता है, ऐड़ी से लेकर चोटी का पसीना बहाता है। लेकिन उसके पास साधन न होने के कारण, विद्या के ढंग न होने के कारण, वैज्ञानिक तरीकों से परिचित न होने के कारण उसकी सारी मेहनत बेकार हो जाती है, ऐसे सारे पिछड़े हुए इलाकों के लोगों की जो समस्याएं हैं, उनका निदान इन विश्वविद्यालयों के अन्दर होना चाहिए, इस बात की हम व्यवस्था करें। बाहर से उधार आए हुए एक्सपर्टों का काफी बोझ देश पर है और इस होड़ में विश्वविद्यालय न पड़ जायें। आज जो एक्सपर्ट हैं, उनके काम की जांच करने की आवश्यकता है, कितने यहां पर फालतू बैठे हैं, कितनों ने इस देश के लिए कुछ किया है। यह ठीक है कि टेक्नीकली उनके एक्सटेंशन की रिक्वायरमेंट पूरी की जाती है, यह बाकायदा लिख कर आता है, सरकार की फाइलें बिलकुल ठीक हैं, लेकिन फाइलों की गुलामी से बाहर निकल कर हम देखें कि उनका कितना लाभ हुआ है देश को। मैं चाहूंगा कि ये सावधानियां बरतें, इन विश्वविद्यालयों की स्थापना के बाद सचमुच में यहां पर देश की समस्याओं को हल करने का कुछ कार्य हो। इस तरह की आशा हम करते हैं और इस तरह का प्रबन्ध सरकार करे। इन शब्दों के साथ मैं इन विश्वविद्यालयों की स्थापना का स्वागत करता हूं।

श्री शीलभद्र याजी (बिहार): माननीय वाइस चेयरमैन साहब, पंजाब और हरियाणा की असेम्बलीज़ की ख्वाहिश के मुताबिक जो हरियाणा और पंजाब कृषि विश्वविद्यालय की स्थापना के सम्बन्ध में विधेयक आया है, मैं उसका सहर्ष समर्थन करता हूं।

अभी डा० महावीर जी ने बहुत बातें कहीं। हम बिहार से आते हैं, बड़े किसान तो नहीं हैं, छोटे किसान हैं, मैं यह समझता हूं कि आज इसकी नितान्त आवश्यकता है कि कृषि विश्वविद्यालयों को बढ़ाया जाय। एक-एक

प्रान्त में 8-8 विश्वविद्यालय हैं, लेकिन जो 80 प्रतिशत किसान हैं उनके लिए उतनी मात्रा में कृषि विश्वविद्यालय नहीं है। खेती की तरक्की होनी चाहिए, यह दुर्भाग्य की बात है और अफसोस की बात है कि अभी तक हम दूसरे देशों से गल्ला मंगाते हैं। हमारे जो पढ़े लिखे नौजवान हैं, वे काफी तादाद में सड़कों पर घूमते हैं। लेकिन वे मेट्रिक पास करने के बाद खेती में नहीं जाते। हमारी तरफ ऐसी आदत पड़ गई है कि स्कूल कालेज से लड़के निकलते हैं, तो खेती में नहीं जाते हैं, क्लर्की के पीछे रहते हैं। इसलिए अगर उनको प्रेक्टीकल कृषि के सम्बन्ध में शिक्षा दी जाय और ज्यादा से ज्यादा कृषि विश्वविद्यालय खुलें, तो हमारे डाक्टर साहब को उसका स्वागत करना चाहिए दबी जबान से नहीं, खुल कर क्योंकि वे शिक्षाविद् हैं, प्रेमी हैं। जब देश में सैंकड़ा में 80 किसान हैं और सब लोग चाहते हैं कि कृषि में तरक्की हो, पैदावार बढ़े, तब नई टेक्नीक और जो नए-नए साइन्स के आविष्कार हुए हैं, उनकी बिना पर हम खेती करें, यह नितान्त आवश्यक हो जाता है। हम समझते हैं कि पंजाब में दो-चार और कृषि विश्वविद्यालय खुल जायें, हरियाणा में भी खुल जायें। बिहार में बहुत प्रयत्न करने के बाद, बहुत कोशिश करने के बाद, जब राष्ट्रपति का शासन था तब पार्लियामेंट की एडवाइजरी कमेटी में हम लोगों ने जोर दिया और पास कर दिया। लेकिन यहां तो असेम्बली की मांग है, इसलिए बिना हिचकिचाहट के हमको इस बिल का समर्थन करना चाहिए। पंजाब में लोग खेती आधुनिक तरीके से कर रहे हैं, पैदावार भी बढ़ी है, हरियाणा के लोग भी कर रहे हैं। अगर हिमाचल को स्टेटहुड मिल जाय, तो वहां भी कृषि विश्वविद्यालय बनना चाहिए और डा० महावीर जी को उसका स्वागत करना चाहिए। उसमें ज्यादा लोग आ जाएंगे और खर्चा बढ़ जायगा, यह कहने की आवश्यता नहीं है। हर एक प्रान्त में 8-10 यूनिवर्सिटी हैं, जो स्टूडेन्ट्स वे तैयार करती हैं, वे गली-गली घूमते हैं।

डा० भाई महावीर : यहां गलियों में घूमने के लिए न बन जायें, यही मैंने कहा।

श्री शीलभद्र याजी : उनको खेतों में घुमाएंगे। जो लोग लुधियाना विश्वविद्यालय से निकल कर आयेंगे, वे खेती में जाएंगे। मैं जानता हूं 75-75 एकड़ में हमारे यहां बिहार में कुछ पैदावार नहीं होती है और उसी 75 एकड़ में एक आदमी को पंजाब में साढ़े तीन लाख नेट इनकम हुई है, आपको सुन कर ताज्जुब होगा, लेकिन कृषि विश्वविद्याय से जो लड़के निकलते हैं, वे वहां खेती करते हैं। सब लोग मेहनत करते हैं। यह सिर्फ हरियाणा की बात नहीं है, पंजाब की बात नहीं है, आज सभी राज्यों में एक कृषि विश्वविद्यालय नहीं, ज्यादा से ज्यादा कृषि विश्वविद्यालय खुलें। किस तरह से दूसरे देशों में खेती होती है, किस तरह से वे खेती में तरक्की कर रहे हैं, अमरीका में कर रहे हैं, अगर उन देशों से विशेषज्ञ लोग आएं, तो हम लोगों को उनका स्वागत करना चाहिए, अगर वे हमको सिखलाएं। अगर हमारे लोग दूसरी जगह से सीख कर आवें तो उसमें हमको कोई हिचकिचाहट नहीं होनी चाहिए।

जो कृषि विश्वविद्यालय खुलेंगे, उनकी जो कमेटी बनेगी, उसके सम्बन्ध में नेकीराम जी का एमेंडमेंट है, कृष्ण कान्त जी को भी बू आ गई कि इसमें बड़े पूंजीपति आ रहे हैं, लेकिन इसमें लिखा हुआ है कि इंडस्ट्रियलिस्ट कौन आएगा, जो उससे सम्बन्धित होगा, कृषि से। बहुत से इंडस्ट्रियलिस्ट जो शुगरकेन वगैरह की खेती करते हैं, जिनकी बड़ी-बड़ी फार्मिंग होती है—कोई टाटा, बिड़ला से ताल्लुक नहीं है—अगर वे आते हैं तो उसमें क्या बुराई है। मुर्गी-पालन बड़ा भारी व्यवसाय है, इसके साथ जानवरों का, मवेशियों का व्यवसाय है। हरियाणा इसके लिए मशहूर है। पुराने जमाने में हम लोग पंजाबी समझते थे और गाय, भैंस हरियाणा से हमारे यहां आते रहे हैं। हरियाणा में पहले से यह काम होता है। जो मवेशी पालने वाले हैं, जो एक्सपर्ट हैं, गाय, भैंस, बैल का व्यवसाय करने के कारण यदि उनका नाम इंडस्ट्रियलिस्ट हो गया तो

[श्री शीलभद्र याजी]

कृष्णकान्त जी और नेकीराम जी को नाक भों सिकोड़ने की आवश्यकता नहीं। इसमें लिखा हुआ है कि जो सम्बन्धित होगा कृषि से वही लिया जायेगा। वहां की जनता चाहती है, असेम्बली चाहती है, एक से दो होंगी, इसलिए डा० महावीर को खुश होना चाहिए। और भी ज्यादा खुलें, हिमाचल में भी खुल

4 P. M.

जायें। और सब प्रान्तों में इस प्रकार के कृषि विश्वविद्यालय खुलने चाहिएं। मध्य प्रदेश एक बड़ा राज्य है, वहां एक कृषि विश्वविद्यालय खुला है, लेकिन और खुलने चाहिएं। सभी प्रान्तों में आठ या दस यूनिवर्सिटियां चलती हैं और आज हम चाहते हैं कि हमारे देश में ग्रीन रेवोल्यूशन आये तो इसके लिए आवश्यक है कि हमारे यहां ज्यादा से ज्यादा कृषि विश्वविद्यालय खुलें और उसके साथ ज्यादा से ज्यादा कालेज खुलें और वे इन यूनिवर्सिटियों से संबद्ध हों और ऐसा कर के ही हम अपनी खेती की तरक्की कर सकते हैं, अपनी पैदावार को बढ़ा सकते हैं और दूसरे देशों से गल्ला मंगाना कम कर सकते हैं। तो इसमें ज्यादा विवाद की बात नहीं है और न ज्यादा कुछ कहने की आवश्यकता है। मैं सरकार को इस बात के लिए मुबारकबाद देता हूं कि वह इस प्रकार का विधेयक लायी है। हरियाणा की जनता को भी बधाई देता हूं, इसलिए कि वहां इस तरह की कम से कम एक यूनिवर्सिटी तो हुई। हरियाणा में इस तरह की यूनिवर्सिटी की नितांत आवश्यकता है। हरियाणा मशहूर है अपनी खेती के लिए और इसके लिए पंजाब भी मशहूर है। मैं कहना चाहता हूं कि जिन राज्यों के पास इस तरह के कृषि विश्वविद्यालय खोलने के लिए पैसा नहीं है, उनके यहां केन्द्रीय सरकार के लिए लाजमी हो जाता है कि वह इस तरह के विश्वविद्यालय खोलें और एक नहीं अनेक ऐसे विश्वविद्यालय खोल कर खेती की उन्नति करें। इन शब्दों के साथ मैं इस बिल की ताईद करता हूं।

श्री सूरज प्रसाद (बिहार) : उपसभाध्यक्ष जी, भारत जैसे कृषि प्रधान देश में इस प्रकार के विश्वविद्यालय की स्थापना हो यह खुशी की बात है, लेकिन अफसोस की बात है कि अभी तक हर राज्य में इस तरह की यूनिवर्सिटी की स्थापना नहीं हो पा रही है। मैं इस सरकार से इस बात के लिए अनुरोध करूंगा कि वह ऐसी कोई व्यवस्था करे कि हर राज्य में इस तरह की यूनिवर्सिटी की स्थापना हो जाये।

[श्री उपसभापति पीठासीन हुए।]

लेकिन इस बिल के संबंध में उपसभापति महोदय, मैं एक दो शब्द कहना चाहूंगा। पहली बात जो इस संबंध में मैं कहना चाहूंगा वह यह है कि अभी तक जितने भी एग्रीकल्चर कालेज थे या वेटिरिनरी कालेज थे, वे जनरल यूनिवर्सिटियों के मातहत कार्य किया करते थे। यह खुशी की बात है कि सरकार की ओर से इस बात का प्रयास किया गया है कि इस तरह के जितने भी कालेज हैं, वे अब एक अलग यूनिवर्सिटी के मातहत आ जायं। लेकिन इस में सबसे बड़ी बात जो हम को देखने को मिलती है वह यह है कि इस यूनिवर्सिटी को चलाने के लिये जो बोर्ड की बनावट है, वह इस तरह की है कि जो इसका मकसद है, वह मकसद ही खत्म हो जाता है। कहा जाता है कि गंगा पहले ब्रह्मा के नख में थी और वह उनके नख से निकली तो शिव की जटा में फंस गयी और भगीरथ को गंगा को शिव की जटा से निकालने के लिये भागीरथ प्रयत्न करना पड़ा।

श्री शीलभद्र याजी : इसमें आप विश्वास करते हैं ?

श्री सूरज प्रसाद : विश्वास करता हूं कि या नहीं करता यह दूसरी बात है, लेकिन मैं अपनी बात कह रहा हूं। उसी तरह से यह जो कालेज हैं, जो पहले जनरल यूनिवर्सिटी के मातहत थे अब वे एक दूसरी तरह की, एक खास तरह की यूनिवर्सिटी के मातहत आ रहे हैं, लेकिन एक तरह से जो ब्युरोक्रेसी है, जो नौकरशाही है उसके शिकंजे में यह सरकार फंस गयी है। हम देखते हैं कि हर तरह के लोग उस बोर्ड में रहेंगे। उसमें इंडस्ट्रियलिस्ट्स

रहेंगे, उसमें बिजनेसमैन रहेंगे, उसमें सरकार के अफसर रहेंगे, लेकिन उस बोर्ड के अंदर न शिक्षकों का कोई प्रतिनिधि होगा और न विद्यार्थियों का। आज देश में जितनी भी यूनिवर्सिटियां हैं, उन सब में हम तनाव का वातावरण पा रहे हैं। वहां रोज झगड़े होते हैं, तरह-तरह की बातें उठती हैं और वह इसलिए उठती हैं कि विद्यार्थियों की, शिक्षकों की समस्या को कोई सुनने वाला नहीं है, उनको समझने वाला कोई नहीं है और ऐसे लोग इन यूनिवर्सिटियों में नहीं रहते जो उनकी दिक्कतों को देख सकें। इस यूनिवर्सिटी की एक विशेषता है। दूसरी यूनिवर्सिटियों में सिनेट होता है, सिंडीकेट होता है, लेकिन इसमें न सिनेट है और न सिंडीकेट। यह शायद इसलिए कि इसमें पोलिटीशियन्स घुस जायंगी, राजनितिज्ञ घुस जायंगी, और उनके कारण युनिवर्सिटी की जो पवित्रता है, वह नष्ट हो जाएगी। ठीक है, आप अगर इस बात को मानते हैं तो आपको चाहिए कि जनता के दूसरे भाग के जो प्रतिनिधि हैं उनको इसमें लाने का प्रयास करें और उसमें शिक्षकों को और विद्यार्थियों को लें। मैं बतलाना चाहता हूं कि बैंकों का नेशनलाइजेशन ऐक्ट पास हुआ। उसमें जनता के प्रतिनिधि शामिल हैं इसलिए इस बात की व्यवस्था की गयी कि उसमें ट्रेड यूनियन के प्रतिनिधि रहें और उसमें एम्प्लाइज के प्रतिनिधि रहें। लेकिन इस यूनिवर्सिटी के अंदर जो एग्रीकल्चर से संबंधित लोग हैं उनके आने की कोई व्यवस्था नहीं है। हमारे देशमें किसान सभायें हैं, किसान पंचायतें हैं, उनको इसमें शामिल किया जाय, तो मैं समझता हूं कि बोर्ड की रचना को अधिक डेमोक्रेटिक और अधिक जनतांत्रिक माना जा सकता है।

दूसरी बात जो इस संबंध में मैं कहना चाहता हूं वह यह है कि मंत्री महोदय ने बोलते हुए कहा कि यह जो विश्वविद्यालय हैं, इन्होंने काफी खोज की है,काफी शोध की है। हाई इल्डिंग-वेराइटी की चीजें निकाली हैं। ठीक है, मैं मानता हूं कि धान के क्षेत्र में, गेहूं के क्षेत्र में नये-नये किस्म के बीज निकले हैं। ताईचुंग है, आर० आई० 8 है, जया है, पद्मा है, गेहूं में सोनारा निकला है और इससे उत्पादन भी बढ़ा है, लेकिन मैं कहना चाहता हूं कि इसी से संबंधित कुछ और चीजें हैं, जिन पर खोज करने की जरूरत है, लेकिन अभी तक उन पर खोज नहीं की गयी है। मैं माननीय मंत्री जी को बताना चाहता हूं कि जितने नये वेराइटी के धान हैं, उनमें कीड़ों का प्रकोप इतना ज्यादा है कि उनके कारण बिहार में कुछ भी धान नहीं हो पाया। वहां सारा जया खत्म हो गया सारा पद्मा खत्म हो गया, आर० आई० 8 खत्म हो गया और ताईचुंग खत्म हो गया। क्या इस तरह की कोई रिसर्च उनकी तरफ से हुई है कि जो बीमारियां इन पर आती हैं उनका विनाश किया जा सके। मैं एक एग्रीकल्चर डायरेक्टर से बात कर रहा था तो उन्होंने कहा कि जो भी नये धान हैं वे सब राजा महाराजाओं के सुकुमार बच्चों के समान हैं। उनको बचाने के लिए नयी-नयी तरह की, किस्म की दवाइयों की जरूरत है। राजा महाराजाओं के लड़के बहुत सुकुमार होते हैं। खास तरह के वातावरण में उनको रखना पड़ता है, उसी तरह के ये नये बीज हैं। उनके पौधे सुकुमार हैं। उनके बचाव के लिए नयी किस्म की चीजों की जरूरत है, जो हमारे यहां उपलब्ध नहीं हैं। यह जो रिसर्च करने वाले लोग थे, उनके दिमाग में यह बात नहीं थी कि यह पौधे इस किस्म के होंगे। तो इन को बचाने के लिए इस तरह की चीजों की ईजाद होनी चाहिए। मैंने उनसे पूछा कि यह कौनसी बीमारी है, तो उन्होंने बताया कि यह नये किस्म की बीमारी है, जो पहले हिन्दुस्तान में नहीं हुआ करती थी। यह दक्षिण पूर्व एशिया में हुआ करती थी और वहां से यह आयी है। तो इस क्षेत्र में कोई रिसर्च नहीं हुई है जिसको करने की जरूरत है।

तीसरी बात मैं यह कहना चाहता हूं कि हिन्दुस्तान में कृषि के विकास के लिए हल का

[श्री सूरज प्रसाद]

विकास होना बहुत जरूरी है । एक दिन मैं माननीय मंत्री जी से पूछ रहा था कि हिन्दुस्तान में कितने परसेंटेज खेत हैं कि जिनमें नये ढंग का हल चलाया जाता है, तो उन्होंने जवाब देने से इन्कार कर दिया । लेकिन मुझे मालूम हुआ है कि देश में एक लाख या सवा लाख ट्रैक्टर हैं जो आज कल चल रहे हैं । जितने भी खेत हैं उनमें पुराने ढंग के हल ही से खेती होती है और यह हल जिस किस्म के हैं यह सबको मालूम है । बाबा आदम के जमाने से यह चले आ रहे हैं । पूसा में, बिहार और दूसरे कालेजों में नये किस्म के हल निकालने का प्रयास हुआ है, लेकिन अभी तक उन हलों से कोई फायदा नहीं हुआ है । वह हल इतने उन्नत नहीं हैं कि बिहार का किसान उनको ले सके । अभी तक किसी यूनिवर्सिटी में इस तरह के हल की ईजाद नहीं हुई कि जो किसानों में जनप्रिय हो सके और जनता उसको अपना सके । इस तरह की चीजों का वहां आविष्कार नहीं हो पाया है ।

तीसरी चीज जो इस सम्बन्ध में मैं कहना चाहता हूं वह यह है कि आज देश के अन्दर में जो एग्रीकल्चरल ग्रेजुएट्स निकल रहे हैं और जो बी० एल० डब्ल्यू० कुछ जगहों में हो रहे हैं, उनके लिये देश में कोई काम की व्यवस्था नहीं है, वह बेकार पड़े हुये हैं और हजारों की संख्या में जो आज यूनिवर्सिटी से डिग्री ले कर के निकल रहे हैं, वह गांव-गांव में चक्कर काट रहे हैं । माननीय मंत्री महोदय कहेंगे कि वह कृषि क्यों नहीं करते हैं । लेकिन वह खेती क्यों नहीं करते हैं । इसलिये कि उनके पास अपनी ज़मीन नहीं है और माननीय मंत्री महोदय ने हिन्दुस्तान के अन्दर में इस तरह का कोई ज़मीन का सुधार नहीं किया है, जिससे कि ज़मीन ज़मीदारों के हाथ में से छिन कर के उनके हाथ में जाय । इसलिये मैं कहना चाहूंगा कि ये जो एग्रीकल्चरल ग्रेजुएट्स या बी० एल० डब्ल्यू० के लोग हैं जो कि देश के अन्दर बेकार पड़े हैं, उनकी बुद्धि का इस्तेमाल किया जाये, उनकी कुशाग्रता का इस्तेमाल किया जाय, तो मुझे पूर्ण विश्वास है कि देश के अन्दर जो खेती में खराब हालत है, उसमें कुछ तरक्की की जा सकती है । इसलिये मैं उनसे आग्रह करूंगा कि जो हजारों की संख्या में ये ग्रेजुएट्स बेकार पड़े हुए हैं, उनको काम देने के लिये कोई न कोई व्यवस्था वह करें ताकि वे न अपनी फेमिली के ऊपर एक भार बन सकें और न अपने देश के ऊपर वह भार बनें ।

श्री उपसभापति : अब आप समाप्त कीजिए ।

श्री सूरज प्रसाद : कल आपने कहा कि हमको आप विशेष समय देंगे, थोड़ा समय दीजिए ।

श्री उपसभापति : अच्छा, कल का समय आज ले लीजिये, दो चार मिनट ज्यादा ले लीजिये ।

श्री सूरज प्रसाद : चौथी बात जो मैं कहना चाहता हूं, उपाध्यक्ष महोदय, वह यह है कि एग्रीकल्चर के क्षेत्र में कैटिल का, पशु का भी बड़ा महत्व है । तो इन्होंने अच्छी नस्ल के कैटिल को बढ़ावा देने के लिये कौन-सा प्रयास किया है । कुछ नई किस्म की कैटिल ब्रीडिंग का भी डेवलपमेंट हुआ है । उन्होंने कहा कि साइंटिफिक खोज और एक्सटेंशन के जरिये से यहां एग्रीकल्चरल डिपार्टमेंट का काम होगा । लेकिन मैं उनको बताना चाहता हूं कि हर थाने के अन्दर में तीन चार सेंटर्स होते हैं, जहां कि स्टाकमैन होते हैं जिनका काम यह होता है कि वह आर्टीफिशियल इनसेमीनेशन का काम करते हैं यानी सीमेन कहीं से आता है, तो उसका आर्टीफिशियल इनसेमीनेशन करना होता है । मैं अपने यहां के स्टाकमैन से पूछ रहा था तो उसने बताया कि एक दिन के अन्दर मुश्किल से कोई तीन करते हैं । तब मैंने पूछा कि आपके आर्टीफिशियल इनसेमीनेशन के मुकाबले में नैचुरल इनसेमीनेशन कम होता है या वह कुछ अधिक है, तो उन्होंने कहा कि हम लोग इसमें फेल

कर रहे हैं, जो नैचुरल इनसेमीनेशन होता है, बुल के जरिये से इनसेमीनेशन होता है वह अभी ज्यादा है ।

तो, उपसभापति महोदय, मैं कहना चाहूंगा कि शायद दुनिया में जितनी कैटिल है उसका एक तिहाई हिस्सा हिन्दुस्तान में है और जिस देश के अन्दर दूध की इतनी कमी हो उस देश के अन्दर आर्टीफिशियल इनसेमीनेशन की तरफ इस तरह की उपेक्षा बरती जाय तो फिर देश के अन्दर दूध का प्रोडक्शन कैसे बढ़ सकता है । मैं छोटा नागपुर के इलाके में गया था, वहां मैंने देखा कि जो कैटिल हैं वह मालूम होती थीं कि भेड़ हैं, इतने छोटे-छोटे कद की हैं और अगर वहां दस को इकट्ठा कर के उनका दूध दुहा जाय तो कहीं एक सेर या डेढ़ सेर निकलता है । तो यह 20-25 वर्ष के कांग्रेस राज का इतिहास है कि देश के अन्दर कैटिल ब्रीडिंग की तरफ इतना ध्यान दिया गया है ।

इसलिये मैं कहना चाहूंगा कि एग्रीकल्चर यूनिवर्सिटी में जो रिसर्च का काम है, जो शोध कार्य है उसको इस तरह से परिवर्धित और विकसित किया जाय, उसको इस तरह से बढ़ावा दिया जाय और उसका एक्सटेंशन इस रूप में हो जाय कि वह गांव-गांव में पहुंच सके नहीं तो यह सब सिर्फ सरकारी फाइलों तक सरकारी अफसरों तक ही सीमित रहे तो इससे कोई फायदा हमारा नहीं होने वाला है ।

इन चीजों पर बोलते हुये अन्त में मैं आपसे कहना चाहूंगा कि मिनिस्टर साहब ने जो यह बिल बनाया है यह एक माडेल बिल पूरे हिन्दुस्तान के लिये बन चुका है । अभी हाल ही में बिहार के अन्दर बिहार एग्रीकल्चरल यूनिवर्सिटी का बिल पास हुआ और तब इसी तरह का बिल वहां गया था । तो मैं उनसे कहना चाहूंगा कि इस बिल के जो प्राविजंस है उन प्राविजंस में कुछ सुधार करने की जरूरत है, इस तरह का बिल बनाने की जरूरत है जिससे कि अधिक से अधिक एग्रीकल्चरिस्ट्स को शामिल किया जाय ताकि वह अधिक से अधिक जनतांत्रिक और डेमोक्रेटिक हो सके । मैं यह कहना चाहता हूं कि कृषि के क्षेत्र में किसान रोज ब रोज़ कुछ अनुभव हासिल करता है और कर रहा है और उस अनुभव को बटोरने की जरूरत है, उस अनुभव को हासिल करने की जरूरत है और उस अनुभव को हासिल करने के बाद उसमें तरह-तरह की नई रिसर्च करने की जरूरत है । क्या इस यूनिवर्सिटी में ऐसा कोई प्रावधान है जिसके जरिये जो किसान हैं उनका अनुभव हासिल किया जा सके । उन्होंने यह कहा है कि बोर्ड के अन्दर में प्रगतिशील किसान होंगे लेकिन प्रोग्रेसिव पीजेंट्स में कौन लोग हैं । गांव के अन्दर जितने बड़े बड़े जमींदार हैं वही प्रोग्रेसिव किसान हैं । आम किसानों का अनुभव एकत्र करने के लिये कोई मशीनरी नहीं है । प्रोग्रेसिव किसान और कोई दूसरे नहीं हैं बल्कि वही हैं जो कि गांवों के बड़े-बड़े ज़मींदार हैं, जिनके पास ट्रैक्टर्स हैं, जिनके पास डीजेल पम्पस हैं या इलेक्ट्रिक पम्पस हैं । यही लोग प्रोग्रेसिव किसान कहे जाते हैं और हिन्दुस्तान के अन्दर जो कोटि-कोटि किसान हैं, जिनकी संख्या करोड़ों में है, जो कि दिन रात कृषि का अनुभव करते हैं उनके अनुभव को अर्जन करने का उनके पास कोई साधन नहीं है ।

अन्त में आपसे मैं यह भी कहना चाहूंगा कि देहात के अन्दर एग्रीकल्चरल लेबरर्स हैं लेकिन उनकी ट्रेनिंग करने की क्या उनके पास कोई व्यवस्था है । बिहार के अन्दर में एग्रीकल्चरल पापुलेशन का 41 परसेंट एग्रीकल्चरल लेबर है । तो उसकी ट्रेनिंग करने की और कृषि में जो नये किस्म का ज्ञान है उसको उन तक पहुंचाने की जरूरत है । उसमें नई टेकनिक लाने की जरूरत है ताकि एग्रीकल्चर को विकसित किया जा सके । क्या उनके पास इस बिल के अन्दर ऐसा प्रावधान है कि जो एग्रीकल्चरल

[श्री सूरज प्रसाद]

लेबर है उसकी भी शिक्षा दीक्षा का कोई प्रबन्ध किया जा सके और उसकी तरक्की की जा सके।

इन शब्दों के साथ मैं आपसे आग्रह करूंगा कि माननीय मंत्री जी इसका जवाब देते हुये इन बातों को ध्यान में रखेंगे। धन्यवाद।

श्री बी० एन० मंडल (बिहार) : उपसभापति महोदय, यह जो बिल हाउस के सामने आया है इसका मैं समर्थन करूं या न करूं, यह सवाल मेरे मन में द्विविधा पैदा कर देता है। एक एग्रीकल्चरल युनिवर्सिटी पहले से बनी हुई थी, सारे साज-सामान से वह सुसज्जित है और अब एक ही युनिवर्सिटी से दो भाग कर के उसका कुछ सामान अलग कर दें तो इससे जो युनिवर्सिटी का शिक्षा देने का काम है वह कहां तक आगे बढ़ सकेगा, यह बात मेरी समझ में नहीं आती है। अगर ऐसा होता कि एक युनिवर्सिटी तो है ही मगर दूसरी युनिवर्सिटी की भी जरूरत है और वह दूसरी युनिवर्सिटी भी कायम की जाती तो यह बात समझ में आती लेकिन ऐसी बात न हो कर एक ही युनिवर्सिटी के दो टुकड़े करना यह बात मुझे पसन्द नहीं आती है।

एक दूसरी बात मैं यह भी कहना चाहता हूं कि हिन्दुस्तान बहुत बड़ा देश है, इस देश की जलवायु और जमीन अलग अलग है और लोगों के रहन-सहन का तरीका अलग अलग है और अलग अलग तरह से खेती का काम चल रहा है तो उस काम को किस ढंग से चलाना चाहिये, इसके विषय में किस ज्ञान से काम लेना चाहिये इसके सम्बन्ध में इस ख्याल से ही युनिवर्सिटी कायम होनी चाहिये। मेरा जो जिला है, मैं जहां रहता हूं, बिहार में जो सहरसा जिला है वहां पर खेती का ही काम होता है, बल्कि यह कहना चाहिये कि उस जिले में शहर नाम की कोई चीज ही नहीं है, समूचा जिला देहात में ही गिना जाता है। मैं वहां की एक बात बताना चाहता हूं। वहां पर पानी भी काफी है, जमीन भी वहां अच्छी है पिछले साल वहां फसल भी अच्छी लगी लेकिन कीड़ा लगने की वजह से वहां आज ऐसी हालत हुई है कि उस इलाके में अकाल पड़ा हुआ है। उस जमाने में जब कि इस बात की शिकायत ऊपर गई तो ऊपर से आफिसर आये और उन लोगों ने जा कर के धान की फसल पर हवाई जहाज से दवाई छिड़की लेकिन उसका कोई फल नहीं हुआ, उसका पैसा तो लोगों को चुकाना पड़ा लेकिन उसका फल फसल के ऊपर मालूम नहीं पड़ा। इस बात की शिकायत ऊपर आई लेकिन ऊपर से इस बात का कोई भी प्रबन्ध नहीं हुआ कि इसकी जांच की जाय कि जो दवा दी गई उस दवा का अफेक्ट क्यों नहीं होता है। इसके ऊपर रिसर्च जरूर होना चाहिये था, इसकी खोजबीन जरूर होनी चाहिये थी लेकिन यह बात नहीं हो पाई।

इस लिये मैं चाहता हूं कि अलग अलग जो इलाका है जहां की जलवायु या जहां की समस्याएं अलग अलग है, उन सब जगहों में अलग अलग कालेज या युनिवर्सिटी या रिसर्च का सेण्टर होना चाहिये। सब जगहों में स्कूल या कालेज होने चहिये लेकिन हर जगह विश्वविद्यालय बनाने की बात नहीं रहनी चाहिये क्योंकि आज हिन्दुस्तान की राजनीति में हम देख रहे हैं कि हर जगह विश्वविद्यालय तो बना दिया जाता है लेकिन विश्वविद्यालय जिस ढंग से चलना चाहिये, जिस तरह से उसको काम करना चाहिये, उसके लिये जो साज सामान होना चाहिये वह हो नहीं पाता है और उसका सिर्फ एक नतीजा होता है कि जो लोग प्रभावशाली हैं, जो गवर्मेन्ट के लोगों से मिले रहते हैं उनको तो काम मिल जाता है, उनके रहने सहने की गुंजाइश हो जाती है, इतनी ही बात हो पाती है। इसलिये मैं चाहता हूं कि जैसे हम लोगों का सहरसा जिला है, जिस जिले का मैं रहने वाला हूं, वह गंगा के उत्तर में, नेपाल की सीमा के दक्षिण में और पूर्व में पूर्णिया जिला और पश्चिम में दरभंगा जिले

का मधुबनी सब डिवीजन तक का जो क्षेत्र है उसकी खास समस्या है। वहां पर एक एग्रिकलचरल कालेज कायम होना चाहिये। जो वहां की स्थिति है, जो ज़मीन की हालत है, जो आबहवा है, उसका खेती पर जो असर पड़ता है, इन सब बातों को देखकर वहां रिसर्च करने के ख्याल से कोई संस्था कायम होनी चाहिये।

जो अभी एग्रिकलचर युनिवर्सिटी का काम चल रहा है, उसमें जो पढ़ाने का विषय है उस विषय में क्या क्या है, यह बात मुझे मालूम नहीं है, लेकिन एक बात मैं कहना चाहता हूं कि खेती और देहात यह दोनों एक साथ जुड़ा हुआ है इसलिये समूचे देहात को सामने रखकर उसका करिकुलम बनना चाहिये। देहात की क्या समस्या है। चूंकि वहां का प्रधान उत्पादन का साधन खेती है, जमीन है, इसलिये उस ज़मीन के उपर वहां की सारी स्थिति, वहां का सारा इन्स्टीट्यूशन बना रहता है और उसकी सारी बात उसी से वहां गाइड होती है इसलिये मैं चाहता हूं कि जो एग्रिकल्चर युनिवर्सिटी है उसका जो करिकुलम हो उस करिकुलम में उन सारी बातों का समावेश होना चाहिये जो समूचे देहात के जीवन को रिफ्लेक्ट कर सके।

एक और बात मैं यह कहना चाहता हूं कि आज शहरों में तो मैं देखता हूं कि व्यापार और इन्डस्ट्री के लिये चैम्बर आफ कार्म्स है लेकिन खेती का भी क्या कोई चैम्बर है। यह चीज आज हिन्दुस्तान भर में मेरे देखने में नहीं आता है। किसी ज़माने में हमने एक चिट्ठी चैम्बर आफ अग्रिकल्चर से पायी थी। अब हमने इन्क्वायरी करना चाही कि कोई ऐसी संस्था है या नहीं है। हमने चिट्ठी लिखी उस आदमी को जिसके नाम की चिट्ठी थी लेकिन उसका कोई जवाब नहीं मिला। इस बात का अभाव है कि खेती के बारे में, उसके उत्पादन की बिक्री के बारे में और दूसरी समस्याएं जो खेती से जुड़ी हुई हैं, उन सब के बारे में जो जानकारी चाहिये वह जानकारी नहीं हो पाती है। आज खेती के दाम की समस्या है। जिस समय फसल पैदा होती है उस समय फसल की कीमत बहुत नीचे गिर जाती है लेकिन ज्योंही साधारण लोगों के हाथ से, गरीब लोगों के हाथ से फसल बाहर निकलती है, त्योंही उसके दाम चढ़ने शुरु हो जाते हैं और सावन भादों आते आते दाम इतने चढ़ जाते हैं कि उनकी पहुंच के बाहर चीज चली जाती है। इसलिये मैं चाहता हूं, अग्रिकल्चर यूनिवर्सिटी का करिकुलम इस ढंग से बनाया जाये कि इन सब बातों के लिये जो रिसर्च होने की जरूरत हो वह सब रिसर्च वहां पर हो जिससे एक कांक्रीट, एक इन्टीग्रेटेड तरीके से उसका ज्ञान हो, जिस ज्ञान को प्राप्त करके देहाती जीवन सुधारा जा सके। यही मैं चाहता हूं, इस तरह का कांसेप्शन अग्रिकल्चर युनिवर्सिटी का हो अगर ऐसा नहीं है पहले से, तो इसी तरीके से उसके करिकुलम को ढालना चाहिये।

श्री नेकी राम : उपसभापति जी, आज इस हाऊस के सामने यह जो कृषि विश्वविद्यालय बनाने का जो बिल लाया गया है उसका मैं स्वागत करता हूं। देश के अंदर किसी विश्वविद्यालय के लिये यह एक असली क्वालिटी है, दक्षता है, कि वह अपने देश में इन्सान के अंदर, मनुष्य के अंदर, अच्छी आत्मा का विकास करे। तो इस लिये यह जो कृषि विश्वविद्यालय है, इसके द्वारा देश की पैदावार को अच्छा करके, उसको बढ़ाकर ही हम अपने लोगों की सेहत को अच्छी बना सकते हैं, उनका जीवन अच्छा बना सकते हैं। जो अभी मेरे पूर्ववक्ता बोले, जो बिहार के हैं, मुझे उनके प्रदेश में जाकर बड़ा भारी ताज्जुब हुआ, इस हाऊस को भी सुनकर ताज्जुब होगा कि वहां एक विश्वविद्यालय देखा, वहां 60 फीसदी बच्चे ऐसे थे जो एक के ऊपर एक खड़ा कर दें तब मेरे बराबर आएं। वह भी हिन्दुस्तान के शहरी हैं लेकिन मैं समझता हूं अगर कहीं भी हिन्दुस्तान का कोई शहरी

[श्री नेकी राम]
कमजोर है, इनसान कमजोर है, तो हिन्दुस्तान कमजोर है ।

सबसे पहले मैं खाद्य मंत्री का ध्यान इस तरफ दिलाऊंगा कि उनके यहां जो ज्वार पैदा होती है वह हमारे हरियाणा और पंजाब में जाकर हिजड़ा हो जाती है, दोबारा नहीं होती । हरियाणा में और पंजाब में ज्वार नहीं होता, तो जो ज्वार—शिंडे साहब जरा सुनिये, आपके सुनने की बात है—आपके स्टेट मध्य प्रदेश से आती है हरियाणा में, वह ज्वार जो हम इम्पोर्ट करते हैं, बोने के लिये बीज वहां से लेते हैं, हरियाणा और पंजाब में बोते हैं उसका नतीजा यह होता है कि आठ, दस फीट तक लम्बे हो जाते हैं लेकिन उसमें दाना नहीं पड़ता । तो आप अपने साइन्सदां से कहें कि अगर हरियाणा में वह पैदा हो सके तो हमारी बहुत बड़ी प्राबलम हल हो जाती है ।

श्री **अण्णासाहेब शिन्दे** : आपकी अग्रिकलचरल युनिवर्सिटी करेगी ।

श्री **नेकीराम** : अग्रिकलचरल युनिवर्सिटी नहीं कर सकती । वह तो जो काम करती है वह करेगी । क्लाइमेट सूट नहीं करता, कैसे करेगी । वह जो बीज बना देंगे वही चलेगा दूसरा तो नहीं चलता है ।

उपसभापति, जी, नाम तो इसका था शायद 1961 में यह शुरु हुआ था?—किन्तु इसको वापस दिया गया था पंजाब कृषि विश्वविद्यालय लुधियाना और इनकम बढ़ी हरियाणा में । पैसा वहां खर्च हुआ, इनकम बढ़ी हरियाणा में । खाद्य मंत्री बड़े खुश होंगे, यह अच्छा हुआ । हक़ीकत यह है कि जितना पैसा वहां दिया वहीं खर्च हो गया और वहाँ का क्लेम जो था उसकी मेहनत का फल मिला । अगर आप आंकड़े देखेंगे तो हरियाणा में कृषि विद्यालय नहीं था और फिर भी पंजाब के बराबर उसकी पैदावार हो और आने वाले सालों में तो, मैं इस हाऊस को यह बताना चाहता हूं कि हरियाणा सारे हिन्दुस्तान में यील्ड में, पैदावार में, सबसे आगे जायेगा ।

दूसरी मजे की बात यह है कि हिसार में एक बड़ा हिस्सा पंजाब को दे दिया गया पोलिटिकल दबाव में आकर लेकिन यह नहीं देखा उसका फायदा कहां होगा । जहां उसको फायदा होगा उसी जगह में डालेंगे तब तो ठीक होगा । इससे देश को भी लाभ होगा, आपकी स्कीम भी आगे चलेगी ।

अभी मैंने आपका पूसा का फार्म भी देखा । दो दफा पहले भी देख चुका । हिन्दुस्तान में एक प्लानिंग की बीमारी है, मैं दोष किसी को नहीं देता, कि काम कोई करे, ट्रैक्टर कोई चलाये और सुपरविजन कोई करे । पैसा खत्ता में चला जाता है । हिन्दुस्तान की अगर तरक्की करनी है तो सिस्टम यह होना चाहिये कि जो आदमी खेत में कमाता है, सारा काम करता है, खेत में अनपढ़ आदमी, किसान मजदूर जो काम करता है, ट्रैक्टर चलता है, उसको अच्छी क्वालिटी के बीज लाकर दो । उसको देखने के लिये जो आदमी है, वह हजारों रुपये तनख्वाह लेता है, फिर भी फसल मर जाती है। अगर वे लोग कृषि की बात जानते हैं तो ठीक है और मैं उनका स्वागत करता हूं । समय की घंटी ।

उपसभापति महोदय, मैं एक दो बात कहकर खत्म कर दूंगा । तो मैं यह कहना चाहता हूं कि हरियाणा को कृषि विश्वविद्यालय तो मिल गया है और इस विश्वविद्यालय के मिल जाने से मैं इस हाउस को यकीन दिलाता हूं कि पांच, दस साल के अन्दर वहां पर बड़े बड़े अंजीर, सेब, सन्तरे, अंगूर सारे देश को देने लगेगा । श्री पारथसारती के मुंह में मेरी बात से पानी आता है क्योंकि वे मेरी तरफ देख रहे हैं । तो मैं आप से यह कहना चाहता हूं कि हरियाणा का सूबा आपके सारे हिन्दुस्तान को गल्ला देगा ।

इन शब्दों के साथ मैं इस बिल का स्वागत करता हूं ।

SHRI U. K. LAKSHMANA GOWDA (Mysore) : Mr. Deputy Chairman, I rise to welcome this Biil which provides for the formation of two Agricultural Universities in the Slates of Punjab and Haryana. This is a consequence of the division of the original State of Punjab into Punjab and Haryana, and however much my friend. Dr. Mahavir, might have said that it is not a matter to be encouraged—the formation of smaller and more and more universities at different places, when the work could be done by one university—but this is a practical fact which we have to accept. When we have accepted the fact of division of a State on either the basis of language or something else, we cannot say that we do not concede the wishes of those States, and the formation of Agricultural Universities being exclusively a State subject, as a result of the resolutions passed by the State Assemblies of the two States these two Universities have come into existence and I welcome them.

In this connection I would like Io refer here to the position of Himachal Pradesh, part of which was also carved out of the Punjab State. I expect that the institutions under the Punjab Agricultural University, which *were* situated at Ludhiana, Hissar and also at Palanpur, would become centres of three separate universities. However, now the Haryana University and the Punjab University have come into being and the Palanpur unit still continues to be affiliated to the Punjab University. Let me hope that in the near future it will convert itself into a full-fledged university so that it will be fulfilling the aspirations of the people of Himachal Pradesh as well.

So far as tlie division of the assets and also the other liabilities is concerned. I find here that it has been effected on the >f 40 per cent and 60 per cent between Haryana and Punjab States. This is in line with the allocation of ofher units. but i would like to stress here that when the question of conversion of the Palanpur college into a university for Himachal Pradesh comes, the same proportion as the division which was effected in respect of the three States, that is 7.75 per cent, should be made available to (he Himachal Pradesh Agricultural University as well.

I would like to refer here to the constitution of the Board. So many criticisms have been launched against this. The Board consists of the Vice-Chancellor, the Chief Secretary, the Agriculture and Finance Secretaries, the Director of Agriculture, the Director of Animal Husbandry, etc. What we find is, there are more Secretaries. It is quite right that it should have people like the Director of Agriculture, the Director of Animal Husbandry and a nominee of the Indian Council of Agricultural Research included in it. There is criticism about sub-clause (iii) which says : "one from amongst persons who are, in the opinion of that Government, distinguished industrialists, businessmen, manufacturers or live-stock breeders, associated with agricultural development". Probably this is meant to include manufacturers of agricultural implements or institutions of agricultural engineering who have an interest in agricultural development. But in the present context particularly when the words "industrialists" and "businessmen" are anathema to so many people, this could have been worded better, the main idea being that you provide on the Board a place for people who have technical knowledge of the manufacturing of agricultural implements and also other agricultural items like fertilizers, chemicals, etc. I feel that it could have been put in a better form.

Also I would like to join with my other colleagues here that it would be a good idea to associate student representatives with the Board.

AN HON. MEMBER : What about Kisans ?

SHRT U. K. LAKSHMANA GOWDA : I do not know about Kisan organisations. I do not think the university has very much to do with the Kisan organisations as such. There might be other organisations in which they may be very profitably included.

So far as the agricultural universities are | concerned, I would like to stress here the

[Shri U. K. Lakshmana Gowda]

points which were raised by my friend, Dr. Ramiah, who is an agricultural scientist. The one important aspect of it is the absence of proper extension service in agriculture. In order to carry the fruits of research from agricultural institutions, a well-organised extension service with a liaison section is very necessary. At present this liaison and extension s'ection is handled by the different agriculture departments and also the taluka development boards. This I find, Sir, is not working quite satisfactorily. In the first instance, such extension and liaison workers are neither qualified nor are they remunerated sufficiently in order to handle this aspect of the thing. It is very necessary that the fruits of research from the universities and other research institutions are taken to the farmer right into the mos't interior places; otherwise any research from the universities or the research institutions will remain only on paper and it will not be put into proper use.

In this connection I would like to commend tlie excellent work in the liaison and extension service which has been undertaken and successfully done in the coffee research station. When the Coffee Board came up and the coffee research station was started in the 1940's, this extension wing also became part of the research institution, and I would like to mention here that the crop which was hardly 20,000 tonnes in the 1940's reached the peak of nearly 80,000 tonnes two years ago, and it is mainly attributable to the excellent work done by the extension and liaison section attached to the coffee research station. Particularly in coffee where the large majority of the farmers are having smaller holdings, this work has been done very excellently, and I would like to commend this here so that the agricultural universities with the co-operation and collaboration of the different Agriculture Depari-ments and extension sections of the taluka boards could bo entrusted with the work of doing this liaison work for carrying the fruits of research from the institutions to the farmers as such.

Sir, mention was made about the catering of agricultural education to the mass > f small farmers. In this connection, I would like to s'ay this. How many people are in a position to send their children to the agricultural universities, particularly the small holders ? With the advent of the Land Reform Acts in the different Slates, actually the ceiling which was fixed for the rural sector as against the urban sector was on the basis of the return per year. I think it was on the basis of a unit which would provide Rs. 3.600 a year net profit or Rs, 7,200 g.oss profit. Can we expect of people who are brought under this small ceiling—it is worked out at 18 standard acres in most of the States—that the children of such small holders would have enough finance to go and study in agricultural universities ? Further, there is now a widespread agitation and also a proposal for reducing such ceilings. If that happens, how do we expect Ihe agricultural holders whose ceiling has been fixed at such a low level to pro-vids their children with education in agricultural universities ?

Dr. Ramiah made a very good suggestion. He commended the example of the Agricultural University in Orissa. Unless a sufficient number of scholarships are made available and also loans are granted for the rural sector—loans which could be cleared in very long instalments after Ihe agricultural graduates get employment—it is not possible. That is the only way whereby you can help the children of the small holders to get any higher education in the agricultural universities. Otherwise, it will only be the urban sector again which will be able to send their children to the agricultural universities, and this will not help the agriculturists and the farmers as such to have their children educated in agriculture at the higher level.

Sir, again we come to this question : After so many agricultural graduates are produced in this country, how are they going to find employment ? At one time such an encouragement was given for expanding engineering education and now we find that more than 70,000 engineering graduates are without jobs. So, it is very necessary that when agricultural education is given proper job-training also is provided because we cannot expect all these people, all these graduates, who are turned out. to come and settle on lands, particularly, as I said before, in places where the ceiling is so low. I would like to suggest here that there is

employment which is available in the plantation sector, particularly in te*, ccflce and rubber plantation areas and some arrangement, with the cooperacion of their organisations and the agricultural universities, could be made, a d some process could be evolved by which the graduates who are coming out of the agricultural universities and who migh[be having special training in those lines would be made to get into more and more jobs in the plantation sector.

I would also like to suggest here—unless you have an employment bureau which functions with the cooperation of the agricultural universities, I am sure it will be very difficult for these young men who go out of the universities to find employment outside.

Sir, mention was made by Shri Krishan Kant. I think, that the tenure of the office of the Vice-Chancellor and others should be limited to only two terms and he spoke about bureaucracy, thi continuing there of the e people and the developing of a vested interest. 1 would like to say here—if competent and well-qualified people are in it, why should there be such a restriction ? There should not be any restriction at all. All that we need is a proper person with an interest in the universities and he should be allowed to continue. And I am against any such arbitrary restriction being placed there mainly on the basis of a fear of vested interests developing in these universities.

Sir, before I conclude, I would like to mention here about the transfer of the staff and others from one university to other university. Clause 37(4) says—

> "Notwithstanding anything contained in the Industrial Disputes Act, 1947. or any other law for the time being in force, the transfer of the services of any officer or other employee from the existing University to a corresponding Lmiversity shall not entitle such officer or other employee to any compensation. whether under this Act or under any other law for the time being in force, and no such claim shall be entertained by any court, tribunal or other authority."

I can understand if the transfer takes place only under this Act and a restriction can be placed there because the transfer of people will be on the sam; basis as for others. But how can compensation be not available or any restriction could be placed if they arc entitled to any benefit under any other Act ? It should be available to Ihem.

SHRI G. A. APPAN (Tamil Nadu) : Mr. Vice-Chairman, Sir, on principle I would like to welcome and support the Haryana and Punjab Agricultural Universities Bill. In view of the fact that beth the Legislatures have passed a Resolution that these universities should be formed perhaps the Government of India feels— and Parliament feels—that we should be the stamping machines. Whatever it is, on economic grounds I would not support it but on legal principles and on democratic principles, we have to accept this". Two universities instead of one within such a small area would be too much of a duplication and the mania for creating universities in one's jurisdiction cannot also be indiscriminately encouraged, though we nre bound democratically to do so. Education, whatever it is, has to be job-oriented, and it has to be coordinated. These two agricultural universities could confine themselves to Masters Degree. And I would rather go a step forward and suggest that the doctorate standard in agriculture and alfied subjects should be confined only to a top, high-level Central university, rather than every State living Io start a university upto post-graduate, doctorate and such other Standards, lest the poor economic resources in our country should be depleted and squandered away on similar projects.

Further, 1 have seen some of the universities having on their rolls Senate members. Academi; Council members and others, from amongst people who have not even completed their elementary education. I have known it. Can I request the Government anil the hon. Member concerned to ste that none of Ihe members who are appointed to the Academic Council or to the Senate or things like that in universities are below the standard of Master's Degree in agriculture and allied science ? I have seen some of the Vice-

[Shri G. A. Appan] Chancellors. They are third-class graduates. Can I at least have an assurance from the Minister and from the Government that nobody who does not hold a doctorate at least in three faculties is appointel as Vice-Chancellor in any university ? You know—if one person has a doctorate in only one faculty, he wiH not be able to know the standards of the other faculty, he will not be able to discern properly. So, let us not allow blind people to lead the blind. Let us not allow mediocres and low standard people to come and lead the people in, higher standard sectors and thus pamper their vanity and false prestige *(Time bell rings)* Mr. Deputy Chairman, I will not sit down till I have spoken for 20 minutes. I will take the whole time of my party. I do not like to be prevented from speaking like this because my attention is distracted.

MR. DEPUTY CHAIRMAN : We are allowing individual Members 10-12 minutes. You have taken seven minutes.

SHRI G. A. APPAN: Let me take thirteen minutes more. I want your protection.

MR. DEPUTY CHAIRMAN : You can take one or two minutes more. You had promised that you would conclude your speech within five minutes'. That is why I called you. And when I call you, you say you will take twenty minutes. This is not good.

SHRI G. A. APPAN : I have to place the interest of *my* community before this House. '

MR. DEPUTY CHAIRMAN : You continue your speech and conclude within five minutes.

SHRI ANNASAHEB SHINDE : You are speaking as if these are the demands for grants of the Ministry.

SHRl G. A, APPAN : In regard to University education because there is no specific reservation for the Scheduled Castes and the Scheduled Tribes. They do not get admissions in the intermediate and higher classes in the various faculties for which they want seats. The hon'ble Minister should assure the House that there will be reservation up to 25 pef cent, for the members of the Scheduled Castes and the Scheduled Tribes in every faculty, in every class. They refuse admission on the plea that the student is not up to the standard. I do not agree. There are any number of people with doctorate from foreign Universities. I s'trongly urge upon the hon'ble Minister—he knows it already —that these people should be appointed and absorbed in the new Universities forthwith. Further, in every post, in every t category, in the posts to be filled and in the existing vacancies the hon'ble Minis'ier concerned should please see tbat our quota does noCfall short even by one per cent.

Mr. Deputy Chairman, Sir, learning and earning should go together. Agriculture education does not depend only upon higher standards of training that we impart to our top administrators. We want technical people at the lower level also to be trained, as crafts'inen. and agricultural fieldsmen etc. for whom the agriculture colleges should impart specialised training. Furthermore, they should also formulate a policy on rural education to the farmers from the very beginning as is done in *the* case of colliery workers and labourers in other countries. According to Dr. Ramiah. as he Said, we should try to give sufficient number of scholarships and fellowships and things like that for student who could make the best use of their University education, who could put their training and education to the cause of the country so that they could earn arid learn, learn and earn and repay loans and other things on easy ins'talments, when they could be employed.

Further, when the whole country is trying to consolidate into one sector nation, we should not allow fragmentation of our institutions. Instead there should be consolidation, integration and solidarity. When everybody is meeting at one stage and contemplating in terms of international unity, let us not go narrower in our limits anti s'tart smaller institutions.

(Time hell rint

MR. DEPUTY CHAIRMAN : You can conclude in one minute.

SHRI G. A. APPAN : Yes, Sir.

SHRI A. D. MANI : He is making valuable points.

MR. DEPUTY CHAIRMAN : Thai is why I have given him 12 minutes so far.

SHRl G. A. APPAN : Mr. Deputy Chairman, let me also finally request the hon'ble Minister to please assure us on the floor of this* House that the points which 1 referred to here, namely, reservations for the Scheduled Castes and the Scheduled Tribes, scholarships, fellow-ships, foreign travels and admissions to every class' and every faculty, every appointment, from the heads of the Department to the peon down below, to the post of lecturers. Readers, including the Vice-Chancellor, will be given sufficient consideration.

SHRI ANNASAHEB SHINDE : Mr. Deputy Chairman, Sir. I am thankful to the hon. Members and ihe hon'ble House for giving general support to the Bill which is intended to bifurcate the Universities of the Punjab and Haryana. I must say the dis'cussion here has been also very educative for me personally.

Some Members made a number of suggestions in regard to agricultural education. Hon'ble Member are attaching great importance to agricultural education because they realise that agricultural education has a great role to play in the development of agriculture in our country. Therefore, they made a number of valuable suggestions while discussing the provisions' of the Bill.

1 am particularly thankful to Dr. Ramiah who is a great scientist and a very knowledgeable person. Dr. Ramiah has met all the points raised by Shri Mohan Lal Gautam who was in charge of Agriculture in U.P. when the Pantnagar University was being established. On the basis of his practical experience, naturally he raised some points. They have been ably met by Dr. Ramiah.

The first point that has been raised by some of the hon'ble Members, Shri Dahyabhai Patel. Shri Mokherjee. Dr. Bhai Mahavir and others, was regarding the need of having two Universities at all. With due respect to the feelings' of these Members, i must say that these hon'ble Members are not taking into consideration the reality of the situation. Of course, as I mentioned earlier, it has been the Government of India's policy that each State should have a separaie Agricultural University. Sir, ours is a vast country with different agro-climatic - conditions. Different crops occupy important position in different areas. Even the language problem is also there though not to the same extent in the Punjab and Haryana. It is, I think, very desirable that each Stale should have an independent Agricultural University and that hes been the Government of India's approach. That is why about 15 Agricultural Universities have been established in the different States in our countrv.

Sir, there was one common University for the Punjab and Haryana. As a result of bifurcation, in Haryana there was a demand for having a separate Agricultural University. Sir, two years earlier I happened to visit the Hissar campus of the Punjab Agricultural University. Actually a demonstration took place before me and they said that they must have their own University and that I must give them an assurance there and then that this University would be separated. A lot of commotion developed subsequently because they, thought that the Government was delaying the decision. The students were quarelling amongst themselves. Even the teaching staff was affected. The entire atmosphere and the academic life was becoming more and more difficult. So there was need to bifurcate the Universities. It is no use academically arguing that there should not be separate Universities. I, therefore, do not think that the point raised by the hon'ble Members, Mr. Dahyabhai Patel and others, really deserves any consideration. Therefore, when Mr. Dahyabhai Patel was speaking. I asked him 'Will you agree if there is one agricultural university for Gujarat and Maharashtra ? If so, perhaps we will take a different position." Then when Dr. Mahavir was s*peaking—he welcomed the measure and I am thankful 5 P.M.

[Shri Annasaheb Shinde] to him for that—I said that the Jan Sangh I itself in Haryana was asking for a sepa-1 rate agricultural university in Haryana, His party itself was asking for a bifurcation of the university. So, persons who were really in touch with the local situations, irrespective of political affiliations, were demanding that there should be a »eparaie university for Haryana. I, therefore, think that this was a very desirable step. I saw, when the Members made speeches, that by and large they welcomed the step taken by the Government in bifurcating the university.

Then, there had been some criticism in regard to the constitution of the Board of the universities. Here I would like to say that some of the criticisms made by hon. Members deserve some consideration. Particularly my friend, Mr. Krishan Kant, as is usual with him, spoke with a lot of emphasis. Here I would like to submit for the consideration of the hon. Members that as far as agricultural education is concerned, it is a State subject. Normally Bills of this nature do not come before Parliament. They are dealt with by the State legislatures. But this Bill has been brought before Parliament because it is a question of bifurcation of an university which has jurisdiction over two or three Stales. That is why as a result of the resolutions which were passed by the respective legislatures in Punjab and Haryana, Parliament has been empowered to proceed with this Bill. The point I am sub-milting is that normally it is* the State Governments and the State legislatures who deal with this subject, and naturally while drafting the provisions of this Bill we have to consult the State Governments and we have io give due weight to the desires of the Slate Governments in making the various provisions'.

A number of Members made the suggestion why students should not be associated with the management of these uni-\ersities. I consider this suggestion a very valuable one, because we have been seeing now in the country and elsewhere a lot of discontent in the student world and a number of problems are coming up. I think it is very desirable to associate students' with the management of universities. That is my own view. But it is rather difficult for me to accept any amendment to this effect or to do anything right now. But may I assure the hon. Members that as far as this aspect is concerned, I will take it up not only with the Punjab and Haryana Government-, but wilh all Ihe State Governments ? I will request them to see that they take steps to associate students with the management of the universities as far as agricultural universities are concerned. I know tliat some of tlie State Governments are verv keen to do that and I would very much welcome it if they were prepared to accept ray suggestion.

Then an important suggestion was made in regard to education to be provided for the sons of farmers, particularly small farmers. Shri Mohan Lal Gautam, who is not here now, said that when the agricultural universities were organised in the beginning, the idea was that facility would be provided to students to earn and learn at the same lime. To what extent this will be possible in particular States, depending upon the situation there, is a matter for further examination. But as far as the approach of the Indian Council of Agricultural Research or of my Ministry is concerned, we would very much like the universities to encourage this aspect of the matter because we know that still higher education in this country is confined to a Small section of the society. We want expansion of education. If expansion of education is to be genuine, facilities should be given especially for the poorer sections of the students and people in the rural areas: more scholarships should be made available; -.ind if in certain univer-cities, it is possible to provide some part-time employment, etc., so that they can earn and learn, such facilities should be made available. As" far as my Ministry is concerned, it would like to advise the agricultural universities that they should try to move in this direction to the extent possible.

Dr. Mahavir made a flat accusation that we are depending too much on foreign experts in developing our universities. I will have no difference with him if he makes a general statement that we should not be dependent too much on foreign experts for development in any field inclu-

ding agriculture. But the point he made cut that we are depending entirely on foreign experts in this* matter is not correct, because we have very many universities in the country and the number of foreign experts is insignificantly small compared to the large number of scientists and academicians who are working in our agricultural universities. May I submit, Sir, that the calibre of our scientists' and others who are working in these agricultural universities is first class. They are first rate people. They are making a contribution and I must submit for the information of the House that the contribution which some of the leading agricultural universities have made in developing agriculture is mainly the contribution of Indian Scientists, young scientists, who are working in these organisations. We should not unnecessarily have the prejudice that these contributions have been possible only because of foreign assistance or foreign aid. Of course, in the present context of international development, the way technology and science is developing the world over, it is but unavoidable that we should try to get the benefits of development elsewhere. For instance, in the case of wheat whatever research activity was carried on in Mexico, we have tried to take the maximum benefit from that. But that does not mean that we should be entirely dependent on foreign experts. So I would like to rebut the argument given by Dr. Mahavir in regard to this*.

Then criticism was made as to why industrialists should have been associated with these Boards. I have already made a submission that ultimately it is for the Stale Governments to take a decision in these matters. That is why while drafting these provisions we had relied on the suggestions of, the State Governments'. But I would like to draw the attention of the hon. Members to the provisions of the previous Punjab Agricultural University Act. Most of the provisions here have been reproduced from that Act. I do not think that an impression should go round that some effort is being made to introduce the influence of industrialists', to bring in the industrialists by the backdoor. The intention is, just as progressive farmers would be associated with the Board of management, the advice of persons who are closely associaied with production processes should also be available so that appropriate policies of research may be formulated. As I was submitting in the other House, our experience in the past has been that if academic life is completely isolated from the practical life, it is not very desirable, and many times the results are not very good. Th© experience elsewhere is that if persons who have close association with production, persons who have specialised knowledge in particular fields are associated in bodies where broad policies are formulated, that is found useful. I would like to read out that clause. It is not s'imply because a person is an industrialist or somebody who would be directly associated with it. The clause reads like this—

> "........ one from amongst persons who are in the opinion of that Government distinguished industrialists, businessmen, manufacturers or livestock breeders associated with agricultural development."

After all from out of many he would be one. Therefore. I would submit for the consideration of those honourable Members who may have some mental reservations about it that they need not press this point tot) much. AS I have already submitted, it has been put in here on the basis of the advice of the State Governments also.

Then there was some criticism that these bodies should not be too much dominated by bureaucrats. I entirely share the sentiments' of honourable Members that the boards of management of these Universities should not be too much dominated by officials and that they should be mainly educationists with specialised knowledge. As far as the suggestions in this respect are concerned, I welcome those suggestions and they would be helpful to us in formulating our policies; they would help also the Indian Council of Agricultural Research in advising the Agricultural Universities' in other States in future.

Then a suggestion was made by some honourable Member that adequate attention should be paid to the development of cattle wealth. This Agricultural University of Haryana which is coming up is

[Shri Annasaheb Shinde] well known for its cattle t e cling and we expect that the Haryana Agricultural University would take particular terest in the development of cattle we^t'[1] i"d that will go a long way in maki a it" contribution io the national wealth if ir takes more interes"; in this respect

Sir, I do not want to take much time of the House because I have already submitted that this is the least controversial Bill and it is consistent -vith the desire of the people of Punjab and Haryana who wanted to have a separate 'Iniversity for each State. This Bill implements, bv and large, the wishes of the peop'e of Punjab and Haryana. And foT the people of Himachal Pradesh, may I assume you. as I have already said earlier, th^t their wishes also will be respected Therefore, as far as this Bill is concerned ' request honourable Members to extend their unanimous support to it. I also request the two or three honourable Members who have given their amendments to withdraw them.

MR DEPUTY CHAIRMAN : The question is—-

"That the Bill to provide for the establishment of two independent Agricultural Universities in place of the Punjab Agricultural University constituted by the Punjab Agricultural University Act, 1961, and, for matters consequential on or connected with, the establishment of those independent Agricultural Universities', as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN : Now we shall take up clause by clause consideration of the Bill.

Clauses 2 to 45 *were added to the Bill.*

Clause 1, *the Enacting Formula and the Title were added to the Bill.*

SHRI ANNASAHEB SHINDE : Sir, I move—

"That the Bill be passed."

The question was proposed.

श्री गनेश लाल चौधरी (उत्तर प्रदेश) : उपसभापति जी, मैं इस बिल का समर्थन करता हूं और इसलिये मैंने इसका समर्थन किया कि पहली दफा विश्वविद्यालयों की जिंदगी में यह हरिजनों के लिये और गिरजनों के लिये प्राविजन किया गया है। (Interruption) लेकिन मुझे इस बात का दुख अवश्य है कि यहां पर खाली स्टेट की डिस्क्रेशन पर छोड़ दिया गया है। मैं चाहता था कि माननीय मंत्री जी यहां पर आदेश देते और क्लाज 8 में "मैं" की जगह "शैल" करते तो इससे ज्यादा अच्छा होता।

दूसरी बात जो मैं आपके समक्ष कहना चाहता हूं वह यह है कि श्रीमन् आज देश का ढांचा कृषि का ढांचा है और देश में कृषि में लगे हुए जो आदमी हैं वह शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब के ही लोग ज्यादातर हैं। तो यह अच्छा होता कि इसमें शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब के बालकों के लिये अधिक से अधिक प्रावधान होता। आज देश का ढांचा इस तरह का है कि जहां तक कृषि का ताल्लुक है कि कुछ लोग हल और बैल दोनों को छू नहीं सकते, उनके यहां यह टैबू है। जब वह हल और बैल को छू नहीं सकते तो स्नातक कृषि विश्वविद्यालय से बाहर निकल कर कुछ काम नहीं कर सकते सिवाय नौकरी के। हमें बड़ा दुख होता है जब कृषि के स्नातक बाहर निकल कर नौकरी ढूंढते हैं। ऐसी हालत में मैं चाहता था कि अधिक से अधिक, जो कृषि विश्वविद्यालय हों, उनमें जो लोग कृषि में लगे हुए हैं, जो ज्यादातर पिछड़े लोग, गिरिजन लोग हरिजन लोग हैं, उन्हीं का उनमें प्रवेश होता और बाकी जिनको आज टैबू है हल और बैल छूना, उन परिवारों के विद्यार्थियों को ऐसे विश्वविद्यालयों में नहीं लेना चाहिये।

मुझे खुशी है कि विश्वविद्यालयों के खुलने से देश का एक ढांचा बनेगा, नये-नये अनुसंधान होंगे और नये-नये अनुसंधानों से देश का आर्थिक

ढांचा भी बदलेगा और उसमें जो गिरे हुए लोग हैं उनका बड़ा लाभ होगा ।

जब मैं यह बात कह रहा हूं तो एक बात का सुझाव देना चाहता हूं माननीय मंत्री जी ज्यादातर विश्वविद्यालय जलवायु के लिहाज से खोलने की कृपा करें तो ज्यादा अच्छा है । मैं मानता हूं आपकी इस तरह की एक प्रणाली है, स्कीम है, कि हर प्राविन्स में विश्व-विद्यालय हों, हर प्राविन्स में विश्वविद्यालय के ऊपर सरकार का ज्यादा खर्च भी होगा । इसलिये मेरा सुझाव है कि जब भी विश्ववि-द्यालय खुले तो जिस जोन में एक तरीके की जलवायु है वहां के लिये विश्वविद्यालय खोलें जो वहां के लिये खास काम कर सकें । ऐसी ही जगहों पर आप विश्वविद्यालय खोलें ।

मुझे इस बात का भी दुख है कि बोर्ड आफ मैनेजमैन्ट में शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब्स के आदमियों को लेने का कोई प्राविजन कहीं नहीं किया गया है । मुझे प्रसन्नता होगी अगर माननीय मंत्री जी बोर्ड आफ मैनेजमैन्ट में भी शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब्स के आदमियों को रखने का प्रबन्ध किये होते क्योंकि इससे जो आज का गिरा हुआ तबका है जो खेती में लगा हुआ है उसका फायदा होता । इन शब्दों के साथ मैं चाहता हूं माननीय मंत्री जी मेरे सुझाव को मानेंगे ।

SHRI K. CHAND RASEKHA RAN (Keraia) : Mr. Deputy Chairman,,I shall be very brief and] am here jus't to emphasise on two aspects of the matter in view of the apprehensions that have been expressed by even honourable Members from the ruling party in regard to the nomination of the Vice-Chancellor and the constitution oi' the boards of management of these two Universities. I would particularly emphasise this' aspect that the Government should see to ihe implementation of the provisions of the Bill which is going to be passed by Parliament today. There should be absolutely no partisan or political considerations in the nomination of the Vice-Chancellor and the members of the boards of management. Ii is not only the words of the statute that should be complied with but the spirit of the statute has to be complied with. Secondly, Sir, these Agricultural Universities should be able to provide a real agricultural bias and a psychological feeling among the students that go out of these universities that they are to serve the natioin, that they are to see that the production in the country is enhanced. We have already seen that in the United State of Punjab agriculture has greatly advanced, small industries have greatly advanced. Punjab, when it was undivided, was a model for the whole of India in regard to ihe growth of agriculture and the growth of small-scale industries. I am sure that these two universities' that are being sponsored today would be a model to the whole of this country. Thank you; Sir.

SHRI ANNASAHEB SHINDE : Sir, I appreciate the sentiments expressed by the hon. Members, particularly tbe hon. Member who spoke last. I quite agree with him that the element of politics should not come in the way of appointments or even in the day-to-day functioning of the univers'ities. As the hon. Member rightly said, these universities have been playing a very important role in tlie development of agriculture and the intention of having the universities is that education, extension and research should be co-ordinated and integrated and the universities not only in Haryana and Punjab but all the agricultural universities in the country are expected to make their contribution. Already it is being recognised in the country that the agricultural universities are playing their role. We should try to create the necessary atmosphere both in Parliament and outside. So these universities may be very effective and they will pla> a very important role and make their contribution in the development of agriculture.

To the hon. Member there I may submit that the wellbeing of the downtrodden is dearest to our heart and the Agricultural Universities, as I have already submitted, should continue to attend to the problems' of the sons of small farmers and even

[Shri Annasaheb Shinde]

to the .sons of tlie backward communities and the Scheduled Tribes. That is all I can say, Sir. about it.

MR. DEPUTY CHAIRMAN : The question is":

"Thai ihe Bill be passed".

The motion was adopted.

THE COMMISSIONS OF INQUIRY (AMENDMENT) BILL, 1969

for reference to tlie Joint Committec of the Houses

IHE DEPUTY MINISTER IN THE MIN'STRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : Sir, I beg to move the following motion :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in tlie Joint Committee of the Houses o_n the Bill to amend Ihe Commissions of Inquiry Act, 1952, made in the motion adopted by the Ixik Sabha at its sitting held on the 24th December, 1969 and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:

1. Shri Phool Singh
2. Shri Gulam Nabi Untoo
3. Shri N. P. Chaudhri
4. Shri T. G. Deshmukh
5. Shri Kota Punnaiah
6. Shri Sheel Bhadra Yajee
7. Shri M. L. Kollur
8. Kumari Shanta Vashist
9. Shri B. T. Kemparaj
10. Shri Chandramouli Jagarlamudi
11. Shri R. N. Jha
12. Shri K. P. Subramania Menon
13. Shri Balachandra Menon
14. Shri J. S. Tilak

35. Shri Pranab Kumar Mokherjee; and

that this House recommends to tlie Lok Sabha tliat the Joint Committee be instructed to report in the first week of the Monsoon Session, 1970."

Sir, the Commissions of Enquiry Act. 1952 was enacted after due consultation with State Governments to facilitate the setting up of commissions with requisite powers to inquire into, and report on, any matter of public importance. It was realised, on the basis of our past experience, that the expedient of promoting special legislation for setting up a commission of inquiry each time the need for it arose involved a tardy process which more often than not ended in the withdrawal of the proposals for inquiry. The utility of such inquiries as a means of arriving at a proper appraisal of matters of public importance, ascertaining facts relating to matters of public inportance, and infusing public confidence is quite evident. As the need for such inquiries was bound to be a recurring one, it was felt advantageous to have an enactment generalising the powers which commissions of inquiry may exercise and leaving it to the Government to constitute a commission as and when necessary. This in short was the genesis of the Commissions of Inquiry Act, 1952.

Section 5(2) of the Commissions of Inquiry Act, 1952 authorises a commission of inquiry to require any person to furnish information useful for, or relevant to the matters under inquiry. No penalty is however provided in the Act at present for disobedience to such a requisition, and the Press Commission, constituted under the Act, appears to have experienced some difficulty in collecting information. Tlie Government therefore referred the matter to the Law Commission, for their examination. Taking into account the importance of the Act and the need for a proper system of inquiries, the Law Commission undertook a comprehensive examination of the entire Act in the light of the working of the Act during the previous years, the practice in, other countries in relation to inquiries and tlie other literature on the subject. After taking into account the views expressed by the State Governments, High Courts, Bar Associations and also by some Judges, who as Chairman of certain Commissions constr-